

IN THE NATIONAL GREEN TRIBUNAL, NEW DELHI

**INDEX**

*IN*

**RESPONSE AFFIDAVIT ON BEHALF OF**  
**UTTARAKHAND POLLUTION CONTROL BOARD**

Original Application No. 783/2022  
(I.A. No. 284/2022 & I.A. No. 285/2022)

Ajay Kumar

Petitioner

Versus

Uttarakhand Pollution Control Board

Respondents

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Dated: March, 2023

*Advocate*  
(Counsel for the respondent)



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**UTTARAKHAND POLLUTION CONTROL BOARD**

Original Application No. 783/2022  
(I.A. No. 284/2022 & I.A. No. 285/2022)

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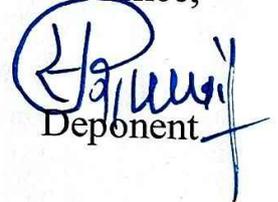
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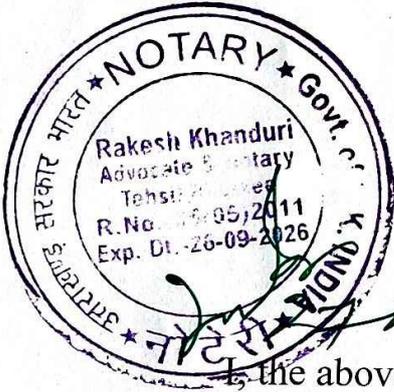
Versus

Uttarakhand Pollution Control Board

Respondents

Affidavit of Shri Subhash Chand Panwar, aged about 44 years, S/o B.S. Panwar, presently posted as Regional Officer, Roorkee, District Haridwar.

  
Deponent



I, the above-named deponent does hereby solemnly affirm and state on oath as under: -

- 1) That the deponent is presently posted as the Regional Officer, Roorkee and has been duly authorized by the Member Secretary, Uttarakhand Pollution Control Board, Uttarakhand to sign and swear the instant affidavit on his behalf.

- 2) That the deponent has gone through the contents of the above-noted application filed by the petitioner and has fully understood the contents thereof and is in a position to reply to the same.
- 3) That the above noted O.A. was listed for hearing on 12.01.2023, wherein the Hon'ble National Green Tribunal was pleased to issue the following directions:

*"10. In these facts and circumstances, we find it expedient to direct District Magistrate, Haridwar and Member Secretary, State PCB to ensure that within one week from today, all brick kilns, including 149 brick kilns as per list filed as Annexure-2, who have no consent till date, are closed.*

*11. For past violations, State PCB shall take steps for assessment of compensation in accordance with law within further two months.*

*12. A further action taken report shall be filed by e-mail at [judicialngt@gov.in](mailto:judicialngt@gov.in) preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF, which will also include further compliance of Tribunal's order dated 04.11.2022 with regard to siting criteria and air carrying capacity.*

*13. We make it clear that if any brick kiln finds that its name has wrongly been included in the list of violators though it has all relevant consent/clearance/NOC, it will have liberty to approach this Tribunal by filing application to seek modification of this order.*

*14. We also find from record that in large number of cases it is mentioned that various brick kilns have applied for grant of consent long back i.e., for years together but no order has been passed by the*



*Rakesh Khanduri*

*competent authority for a long time which in some cases is running in several years like 2 to 7 years. This situation is highly dis-satisfactory and we find no reason as to why an authority should sit over a matter and fail to take any action or decision for years together. The concerned Regional Officer, State PCB not only shall appear before this Court on the next date but also explain as to why no order could be passed in a reasonable period and in any case within three months from the date of receipt of application for grant of consent and why applications of consent are pending for such a long period as shown in Annexure-2 to the report.*



.....

21. *In addition to above, Regional Officer, State PCB, Haridwar shall inform the Respondent No. 9 to 202 of the present proceedings to enable them to contest the matter, if they so desire."*

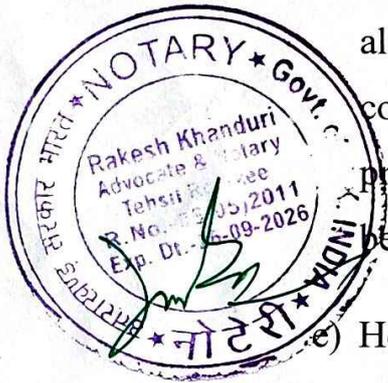
4) That in light of the above-stated order it is imperative to clarify the following data with respect to the brick kilns.

- a) As per the factual and action taken report submitted by the UKPCB on 09.01.2023, there were total 195 brick kilns out of which 141 employed Induced Draft technology, whereas 40 employed Natural Draft technology, 5 Natural Draft kilns were in the process of conversion to Induced Draft kilns and 9 were already dismantled. As per the order dated 12.01.2023 passed by this Hon'ble Tribunal, the Board was asked to close total of 149 brick kilns which were not having valid CCA.
- b) In compliance of the above-stated order of 12.01.2023 of this Hon'ble Tribunal a letter dated 19.01.2023 was sent by the Member Secretary, UKPCB to District Magistrate in

*(Signature)*

compliance of this Hon'ble Tribunal's order dated 12.01.2023 for closure of 149 brick kilns. In this connection copy of the letter dated 19.01.2023 is being marked and filed as **Annexure No. 1** to this affidavit.

- c) However, it is imperative to clarify that as on 12.01.2023, 71 Induced Draft kilns had valid CCA, which is evident from a perusal of the Status Report filed on 09.01.2023( Annexure-2)
- d) At this juncture, it is pertinent to state the present status of the brick kilns that have been granted CCA and those that are sealed in compliance of the aforesaid order of this Hon'ble Tribunal. Presently there are 144 Induced Draft kilns. 71 already had valid CCA as on 12.01.2023, and 70 were issued conditional CCA subject to the outcome of the present proceeding. In this connection, a copy of conditional CCA is being marked and filed as **Annexure No. 2** to this affidavit.



- e) However, it is pertinent to mention that in compliance of the order dated 12.01.2023 of this Hon'ble Tribunal, 3 induced draft kilns which were closed for long time and did not apply for CCA have been permanently sealed and 70 Induced Draft kilns which were granted conditional CCA are at present non-operational. They have also been re-directed by the regional officer vide its letter dated 21.03.2023 to remain non-operational until the final outcome of the present proceedings. In this connection copy of a letter dated 21.03.2023 is being marked and filed as **Annexure No. 3** to this affidavit.

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f) In regard to Natural draft kilns, it is stated that since on 12.01.2023 all 40 natural draft kilns did not have a valid CCA they were ordered to be closed. The Board, in compliance of this Hon'ble Tribunal's order dated 12.01.2023, sealed the said 40 Natural Draft kilns vide its afore-mentioned letter dated 19.01.2023 issued to the District Magistrate by the Member Secretary, UKPCB.

g) However, it is imperative to bring into notice of this Hon'ble Tribunal that as per MoEF&CC notification dated 22.02.2022, the time limit set up by the UKPCB with respect to the conversion of brick kilns to Induced Draft shall prevail over the general timeline laid down in the said notification. In pursuance of the said power, the Board vide its order dated 13.02.2023, extended the time limit for conversion till 30.06.2023. In this connection, a copy of the order dated 13.02.2023 of the Board is being marked and filed as **Annexure No. 4** to this affidavit.

h) In light of the extension granted by the State, the regional officer granted conditional CCA to 36 Natural Draft kilns subject to their conversion and final order of this Hon'ble Tribunal in the present proceedings. The remaining 4, being closed for a long time, have been permanently sealed in compliance of the aforesaid order dated 12.01.2023 of this Hon'ble Tribunal.

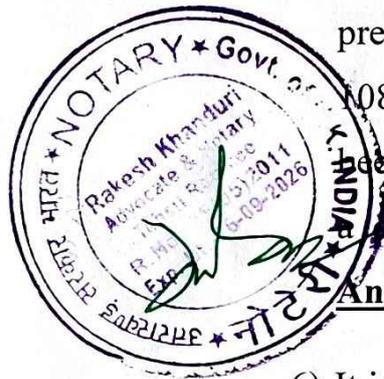
i) With respect to 5 brick kilns which were in the process of conversion on 12.01.2023, 3 have converted into Induced Draft kilns and as such, are covered under sub-para (d) stated



above and 2 are still in the process of conversion. The latter has also been granted conditional CCA subject to the conversion deadline of 30.06.2023 and final orders of this Hon'ble Tribunal.

- 5) It is pertinent to mention that as per the aforesaid status, apart from 9 brick kilns which were already dismantled, further 7 brick kilns, inclusive of both Induced Draft and Natural Draft, were not operational for a long time. Therefore, in compliance of Hon'ble NGT's order dated 12.01.2023, 5 out of these 7 brick kilns were sealed permanently by the Board and out of the remaining 2, one was already sealed, and the other one has been dismantled. Therefore, presently out of 195 brick kilns, 179 have valid CCA out of which 108 have been issued conditional CCA, and the remaining 16 have been permanently sealed or already dismantled. In this connection, a copy of the latest status report is being marked and filed as Annexure No. 5 to this affidavit.

- 6) It is not out of context to mention here that until 2021, approval and grant of CCA was pending due to Environment Clearance (hereinafter referred to as "EC") requirement. Earlier, it was mandatory to obtain EC for brick earth excavation as per the office memorandum of MoEF issued in 2012. Thereafter, vide EIA Notification S.O. 1224(E) dated 28.03.2020 issued by MoEF&CC, State Government was empowered to exempt the EC requirement in certain cases. Therefore, on the basis of the aforesaid provision, the State Government vide The Uttarakhand Minor Mineral (Avoidance) (Amendment) Rules, 2021 dated 28.10.2021, amended The Uttarakhand Minor Mineral (Avoidance) Rules, 2001 and



*[Handwritten signature]*

exempted the EC requirement for brick earth extraction pursuant to which brick kiln owners started applying for CCA. In this connection a copy of the amendment dated 28.10.2021 is being marked and filed as **Annexure No. 6** to this affidavit.

- 7) In addition to the above, it is pertinent to mention that prior to the above-stated amendment dated 28.10.2021, the regional officer conducted a meeting with the Brick Kiln Association and thereafter issued notice dated 13.09.2021 to them asking them to comply with the EC and CCA requirement and apply for it while also warning them that non-compliance of the same shall have statutory consequences. However, the same was to no avail. Thereafter, the regional officer conducted a meeting with Brick Kiln Association dated 20.12.2021 informing them that EC requirement has been exempted vide amendment dated 28.10.2021 and only CCA requirement needs to be complied with. Therefore, steps should be taken to apply for the same, but there was hardly any initiative on the part of Brick kiln owners to start applying for CCA. The regional officer held yet another meeting with the Brick Kiln Association on 21.09.2022 and, thereafter, issued another notice dated 22.09.2022 directing them to apply for CCA approval. In this connection, copies of the notice dated 13.09.2021, minutes of the meetings held on 20.12.2021 and 21.09.2022, respectively and notice dated 20.12.2021 have been collectively marked and filed as **Annexure No. 7** to this affidavit.

- 8) That in light of the above, it is imperative to state that before the order dated 12.01.2023 passed by this Hon'ble Tribunal, 122 applications were pending before the regional officer for CCA

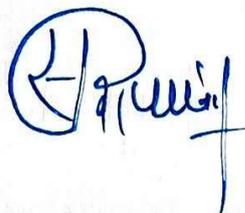



approval. After the said order of 12.01.2023, all these applications have been disposed of, and 93 of them have been processed within the time period of 60 days set out for granting CCA approval to industries falling under the orange categorization. However, it is pertinent to highlight that delay in processing 29 applications was due to the mandatory requirement of EC prior to the amendment of 28.10.2021. In this connection, a copy of the status of applications for CCA approval pending as on 12.01.2023 and their subsequent status is being marked and filed as **Annexure No. 8** to this affidavit.

9) At this juncture, it is also pertinent to mention that the regional officer has acted promptly in reviewing 57 fresh applications which were received for CCA approval post the aforesaid order of 12.01.2023 of this Hon'ble Tribunal and all these applications have been disposed of granting conditional CCA within the 60 days' time limit stated above. In this connection, a copy of the status of CCA approvals is being marked and filed as **Annexure No. 9** to this affidavit.

10) That in compliance of the direction issued by this Hon'ble Tribunal vide the afore-said order for assessment of compensation, it is pertinent to mention that a notice dated 23.03.2023 has been issued by the Board directing all the regional officers to calculate and report the compensation to be levied on the brick kilns owners for their past violations. In this connection, a copy of the same is being marked and filed as **Annexure No. 10** to this affidavit.

11) That with respect to the obligation of determining the siting criteria and air carrying capacity, it is imperative to highlight that the




following actions have been taken by Uttarakhand Pollution Control Board in adherence to the aforesaid order of this Hon'ble Tribunal:

a) The Board has initiated the process of getting a source apportionment study conducted for determining air carrying capacity, which will involve a cumulative assessment of the area where brick kilns are established for air quality assessment and identifying the sources of pollution and their respective contribution in air emissions around the said area which will help in determining the threshold limit beyond which establishment of brick kilns would not be sanctioned by the Board in future.

b) Regarding the siting criteria, the Board has decided to adopt the standards laid down by the MoEF&CC in its Notification G.S.R. 143(E) dated 22.02.2022 which will be the yardstick for considering and approving the proposals for establishment of brick kilns in future.



12) That with respect to the direction given by the Hon'ble Tribunal in its order dated 12.01.2023 for informing Respondent No. 9 to 202 about the ongoing proceedings, it is pertinent to mention that subsequent to the aforesaid order, meetings were held by the Board with the members of the Brick Kiln Association informing them that the matter at hand is *sub judice* before the Hon'ble Tribunal. In this connection, copy of the attendance sheet of the meetings held has been collectively marked and filed as **Annexure No. 11** to this affidavit.

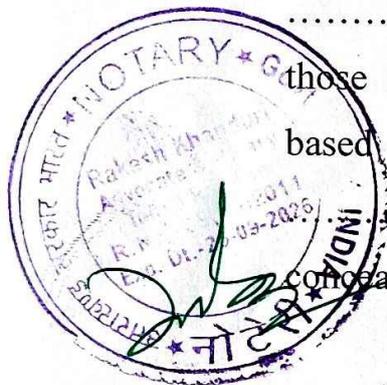
*Poolesh Khambhori*

13) That the deponent is a responsible Government servant having the highest regards for the Hon'ble Tribunal and orders passed by them. The deponent has always made his sincerest efforts to carry out the orders passed by this Hon'ble Tribunal in its letter and spirit and shall continue to do so in the future.

*[Handwritten Signature]*  
Deponent

Verification: -

I, ....., do hereby solemnly affirm and verify on oath that the contents of the above affidavit in paragraph nos. .... are true to my personal knowledge and those in paragraph numbers..... are based on the perusal of records and those in paragraph numbers ..... are based on legal advice. Nothing material has been concealed and no part of it is untrue. So, help me God.



L.T.F of the Deponent.  
Place: Dehradun

*[Handwritten Signature]*  
Deponent

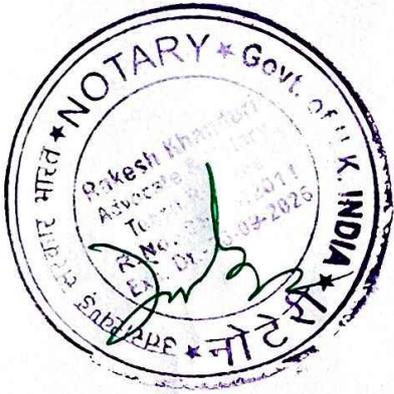
I, ....., Advocate, do hereby declare that the person making this affidavit and alleging himself to be .....is the same person who is known to me from the papers produced by him before me in this case.

.....  
Advocate  
Enroll. No. ....

Solemnly affirmed before me on this day of March, 2023 at Dehradun at about AM/PM by the deponent who has been identified by the aforesaid person.

I have satisfied myself by examining the deponent who understood the contents of this affidavit.

The person has signed in my presence on the affidavit.



Notary

**ATTESTED**

(Rakesh Khanduri)  
Advocate & Notary  
Roorkee, Dist. Haridwar  
Chamber No -52

27/3-2023

**IDENTIFIED BY**

अरविन्द्र कुमार सैनी  
एडवोकेट  
तहसील रुड़की



मुख्यालय 165  
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड

"गौरा देवी पर्यावरण भवन"

46बी, आई.टी. पार्क, सहस्त्रधारा रोड़, देहरादून (उत्तराखण्ड)

E-Mail:- msukpcb@yahoo.com



यूकेपीसीबी/एच.ओ./सा0-183-634/2023/1574

दिनांक 19.01.2023

एन0जी0टी0 मैटर/अतिमहत्वपूर्ण

सेवा में,

जिलाधिकारी  
हरिद्वार।

सा0-47(43)

विषय:- मा0 एन0जी0टी0 द्वारा मूल आवेदन सं0- 783/2022 अजय कुमार बनाम उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड एवं अन्य में पारित आदेश दिनांक 12.01.2023 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक मा0 एन0जी0टी0 द्वारा मूल आवेदन सं0 783/2022 अजय कुमार बनाम उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड एवं अन्य के प्रकरण में दिनांक 12.01.2023 को पारित आदेश के पैरा 9 एवं 10 में निम्न आदेश दिये गये हैं:-

9. The report is, therefore incomplete in various respects as noticed above. The above approach and the manner in which joint Committee has submitted report has to be condemned. We find no hesitation in observing that Regional Officer, State PCB and District Magistrate, Haridwar who were directed to submit report being part of joint Committee have not complied with the order of Tribunal and have allowed a large number of brick kilns to operate without consent in an illegal manner which amounts to not only violation of Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981 but also a crime under the aforesaid Acts punishable as per said Statutes.

10. In these facts and circumstances, we find it expedient to direct District Magistrate, Haridwar and Member Secretary, State PCB to ensure that within one week from today, all brick kilns, including 149 brick kilns as per list filed as Annexure-2, who have no consent till date, are closed.

अतः मा0 एन0जी0टी0 द्वारा पारित आदेश दिनांक 12.01.2023 के अनुपालन में जनपद हरिद्वार के 149 ईट भट्टे (संलग्न रिपोर्ट के क्रम संख्या 38 से 195 तक) को तत्काल प्रभाव से निर्धारित समय सीमा के अन्दर बन्द किये जाने की कार्यवाही सुनिश्चित करने का कष्ट करें।

संलग्नक: मा0 एन0जी0टी0 द्वारा पारित आदेश दिनांक 12.01.2022 की प्रति।

UK Pcb/ROR  
Diary No. 3373  
File No. 24/01/23  
Date.....

भवदीय

(एस0 के0 पटनायक)  
सदस्य सचिव।

प्रतिलिपि:-

1. सचिव, वन एवं पर्यावरण, उत्तराखण्ड शासन को सूचनार्थ प्रेषित।
2. क्षेत्रीय अधिकारी (प्र0), उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, सिंचाई परिकल्प भवन परिसर, रुड़की को इस निर्देश के साथ कि जिलाधिकारी, हरिद्वार से सम्पर्क स्थापित करते हुये बंदी की कार्यवाही सुनिश्चित करें।

सदस्य सचिव।



## REGIONAL OFFICE

UTTARAKHAND POLLUTION CONTROL BOARD  
Irrigation Design Building Campus, Roorkee-247667 (Distt- Haridwar)

UKPCB

UKPCB/ROR/Con/K-142/2023/704

Date: 02.02.2023

Registered Post

To,

M/s Khusbu Brick Filed  
Sultanpur Rural Mohamadpur,  
Kunhari Laksar Road, Haridwar  
Distt- Haridwar.

Consolidated Consent to Operate and Authorisation hereinafter referred to as the CCA (Consolidated Consent & authorization) (Fresh/Renewal/Reapplication/Expansion/) under Section-25 of the "Water (Prevention & Control of Pollution) Act, 1974" and under Section-21 of the "Air (Prevention & Control of Pollution) Act, 1981" and Authorization under "Rule-6" of the "Hazardous Waste (Management, Handling and Transboundary Movement) Rules, 2016" notified under "Environment (Protection) Act, 1986" as applicable (to be referred hereinafter as Water Act, Air Act and HW Rules respectively).

Caf ID-10641

Application ID-3370133

CCA (Fresh)

Consent No. AWH- K-28

CCA is hereby granted to M/s Khusbu Brick Filed located at Sultanpur Rural Mohamadpur, Kunhari Laksar Road, Haridwar, Distt-Haridwar subject to the provisions of the Water Act, Air Act and HW Rules and the orders that may be made further and subject to following terms and conditions :-

1. This CCA is granted for a period up to 31.03.2024 and valid for manufacturing of following products with Capital Investment / Net Assets Values Rs 11.56 Lacs.

S. No.	Last CCA Quantity		CCA Fresh	
	Product	Quantity (Per Month)	Product	Quantity (Per Month)
1	Not Obtained		Bricks	8,00,000 Nos

## 2. Specific Conditions under Water Act:

- (i) The daily quantity of effluent discharge (KLD):-

	Last CCA or CTE	CCA Fresh
Trade Effluent	Nil	Nil
Sewage	-	1.0

- (ii) Trade Effluent Treatment and Disposal: Nil.

- (iii) Sewage Treatment and Disposal: The applicant shall provide comprehensive Septic Tank/ Soak pit is required with reference to influent quantity and quality.

## 3. Conditions under Air Act:-

- (i) The applicant shall use following fuel and install a comprehensive control system consisting of control equipment as is required with reference to generation of emissions and operate and maintain the same continuously so as to achieve the level of pollutants to the following standards :

S. No	Stack attached with	Stack height (Mt)	Type of Fuel	Fuel Quantity KLD/MTD	Emission Control Equipment	Emission standards not to exceed
1	Brick Klin	30	Coal & wood	-	Induced draft with Zig-Zag Technology	250 mg/NM <sup>3</sup>



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Standards for Noise level in db(A) Leq	Industrial Area		Commercial Area		Residential Area		Silence Zone	
	Day time	Night time	Day time	Night time	Day time	Night time	Day time	Night time
	75	70	65	55	55	45	50	40

Day time: from 6.00 a.m. to 10.00 p.m., Night time: from 10.00 p.m. to 6.00 a.m.

#### 4. Conditions under HW Rules:-

- The Occupier of M/s Khusbu Brick Field is hereby granted an authorization to operate a facility for collection and storage of Hazardous wastes.
- The authorization is granted to operate a facility for generation, collection and storage of hazardous wastes within factory premises for following category of wastes.
- The authorization shall be in force for a period up to 31.03.2024
- The authorization is subject to the conditions stated below and the conditions as may be specified in the rules for the time being in force under Environment (Protection) Act, 1986.

S.No.	Category (Schedule-I & Schedule-II)	Quantity of Waste for which authorization is being issued (MTA)	Mode of Disposal
1	-	-	-

#### Terms and conditions of authorization:

- The authorization shall comply with the provisions of the Environment (Protection) Act, 1986, and the rules made thereunder.
  - The authorization and its renewal shall be produced for inspection at the request of an officer authorized by the SPCB/PCC.
  - The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous wastes without obtaining prior permission of the SPCB/PCC.
  - Any unauthorized changes in personnel, equipment as working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorization.
  - It is the duty of the authorized person to take prior permission of the SPCB/PCC to close down the facility.
  - An application for the renewal of an authorization shall be made as laid down under these rules.
  - Any other conditions for compliance as per the Guidelines issued by the MoEF or CPCB.
5. **Compulsory documents to be submitted by the Industry/Unit:-**
- Annual return in Form-4 and Waste Disposal Manifest in Form-10 under HW Rules and Third Party Audit Report.
  - Environment Statement in Form-V of Environment (Protection) Rules, 1986.
  - Quarterly compliance report of the CCA, photograph of ETP/APCs/Waste Storage Area.
- Unit has to apply for renewal of CCA well in advance of 60 days of expiry of this CCA.
  - Competent Authority reserves the right to change/modify/add any time any condition of this CCA.
  - Unit has to comply with the other general conditions as annexed herewith. Non compliance of any provision of this CCA and provisions of the Water Act, Air Act and HW Rules will result in legal action under the aforesaid Acts and Rules.

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Copy to: Member Secretary, Uttarakhand Pollution Control Board, Dehradun for kind information.

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#### Specific Conditions:

- In case Unit is using ground water than unit has to obtain NOC from central Ground water Authority for abstraction of ground water for which unit may refer web site <http://cgwa-noc-gov.in>

Regional Officer (I/c)

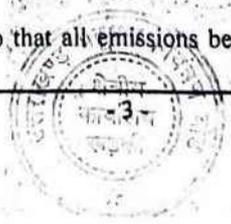
Regional Officer (I/c)

UKPCB

2. The applicant shall provide ports in the chimney/stack and facilities such as ladder, platform etc. as per requirement for monitoring the air emissions and the same shall be open for inspection and use at all times by the Board's staff. The chimney/stack attached to various sources of emission shall be designated by numbers such as S-1, S-2 etc. and these shall be painted/ displayed to facilitate identification.
3. The industry shall ensure interlocking of air pollution control devices and production processes.
4. Solid wastes generated from the industry have to be disposed in manner so that contamination of surface water bodies/ground water/soil etc. does not take place.
5. The industry shall take adequate measures to control of noise from its own source so as to comply with the standards as may be applicable.
6. The applicant shall develop three rows of green belt on the premises with plant species as suggested by the **Central Pollution Control Board**.
7. The industry shall ensure **all safety measures** and shall undertake **periodical assessment** by the competent authority.
8. The unit shall strictly comply with the provision of The Public Liability Insurance Act, 1991 as amended and Rules made there under there under and shall submit copies of Insurance Policies (if any) to the Board Offices regularly.
9. Unit shall ensure to comply the notification of state Government vide No. 1822/VII-A-1/2021/80-अ/16 Dated 28.10.2021 regarding the Uttarakhand state mining Policy 2021.
10. Unit Shall ensure to comply the Notification of MoEF & Climate change (Government of India) on dated 22.02.2022 Under EP Act 1986.
11. The Consent is Valid under the Final decision of Hon'ble High Court & Hon'ble NGT in matter of OA No. 783/2022 Ajay Kumar Vs Uttarakhand Pollution Control Board & Others.
12. Unit shall ensure to obtain the Validation certificate from Central Building Research Institute or authorized organization regarding conversion to induce draft zig zag Technology & Submit it to this office within three Months.
13. All the moving areas around the main Brick kiln shall be paved with the bricks to minimize the fugitive dust/emission from the brick kilns operations.
14. The occupier shall ensure that fine dust not to accumulate all around the Brick Kiln.
15. The unit shall submit stack emission monitoring report from MoEF & CC recognized laboratory to the Board's offices, within two month.
16. The unit shall strictly comply with provisions of water Act, Air Act & E (P) Act and Rules/Notifications made thereunder.

#### General Conditions:

1. The applicant shall get the sample of treated effluent/emissions/hazardous wastes/leachate analyzed at least once in a **three month/six months/one year** from the laboratory recognized by the CPCB/UEPPCB/NABL /MoEF and conforms to the limits stipulated. Test report shall be communicated to the UEPPCB.
2. The applicant shall however, not without the prior consent of the **Board** bring into use any new or altered outlet for the discharge of effluent or gases emission or sewage waste from the unit.
3. Treated waste water and domestic waste water shall be disposed jointly at one disposal point. The applicant shall provide discharge measurement equipment at final disposal point.
4. The applicant shall strictly comply with conditions of this CCA and submit compliance report of stipulated conditions within 30 days of receipt of this CCA. If, at any point of time, it is found that the industry is not complying with stipulated conditions or any further direction/instruction issued by the **Board**, legal action shall be initiated against the applicant.
5. The applicant shall maintain good house keeping. All valves/pipes/sewer/drains etc. must be leak-proof.
6. The industry shall provide uninterrupted entry to the STP's/ETP's inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of efficiency of pollution control measures.
7. The industry shall provide "Inspection Book" at the time of inspection to the Board's officials.
8. Whenever due to any accident or other unforeseen act or event, such emission occurs or is apprehended to occur in excess of standards laid down, such information shall be reported to the Board's offices and all other concerned offices. In case of failure of pollution control equipment, the production process connected to it shall be stopped with immediate effect.
9. The industry shall operate in a manner so that all emissions be emitted through designated chimney/stack only.



UKPCB

10. In case of any damage to the agriculture productivity, human habitation etc. by the operation of industry, it shall be imperative to stop production in the industry with immediate effect and such information shall be reported to Board's offices. The industry shall be liable to pay compensation also in such cases as decided by the Competent Authority.
11. The applicant shall reapply before the 30 days of expiry of CCA or any change in production types/ production capacity/manufacturing process/capacity enhancement etc. or any change in effluent discharge point or emission point.
12. The Board reserves the right to revoke/add/modify any stipulated condition issued along with CCA, as may be necessary.
13. The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous waste without obtaining prior permission of the Board.
14. Any unauthorized change in personnel, equipment as working condition as mentioned in the application by the person authorized shall constitute a breach of his authorization.
15. It is the duty of the authorized person to take prior permission of the Board to close down the facility.
16. The authorization is valid for temporary storage of Hazardous Waste within premises only.
17. The authorized agency shall ensure that on-line data with regard to quantity and nature of hazardous chemicals being used in the plant as well as air emission and waste generated within premises is displayed on Display Board of size 6x4 feet out side the main factory gate within premises.
18. It is duty of the authorized person to take prior permission of this Board to close and cleanup the facility for treatment, storage and disposal of hazardous waste.
19. The applicant shall maintain record of hazardous waste in Form-3 and shall submit annual return in Form-4 on or before the 30<sup>th</sup> day of June following to the financial year to which that return relates.
20. In case of any accident, complete details shall be submitted to this Board as required under H.W. Rules.
21. In no case any hazardous waste shall be disposed off on land, in any drain, or into any water stream. All spillage must also be safely collected and stored.
22. Before the hazardous waste is stored or dumped in the facility, applicant must conduct a detailed physical and chemical analysis of hazardous waste sample and report to the Board.
23. Dried hazardous sludge from the process in the plant shall be stored in double lined HDPE pit constructed with R.C.C. or such material which does not react with the waste contained in it.
24. The storage area should be fenced properly and Sign/Notice Board indicating 'Danger' and 'Hazardous' shall be displayed at appropriate position both in Hindi and English.
25. The industry will store non-ferrous metal waste, used oil/spent oil waste in sealed drums placed on impervious floor under covered shed. Hazardous waste if required shall be sold only to Registered Recyclers/Re-processors.
26. In case of any transportation of hazardous waste, the details in Form-10 of the Hazardous Rules shall be submitted to the Board.



  
Regional Officer (I/c)

OFFICE COPY



क्षेत्रीय कार्यालय  
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड  
सिंचाई परिकल्प भवन परिसर, रुड़की -247667 जिला-हरिद्वार

पत्रांक- यूकेपीसीबी/आर0ओ0आर0/सा0-31(Vol-I)/2023/1969- A

दिनांक: 21.03.2023

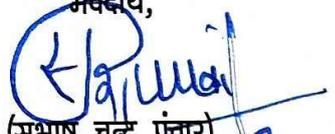
सेवा में,

सूची संलग्न (70 ईट भट्टे)।

विषय:- उद्योग को निर्गत सहमति के सम्बन्ध में।

महोदय,

कृपया उक्त विषयक आपके उद्योग/यूनिट को आपके द्वारा प्रेषित आवेदन के क्रम में इस कार्यालय द्वारा निर्गत संचालानार्थ सहमति का सन्दर्भ ग्रहण करने का कष्ट करें। जैसा कि आप विदित हैं कि मा0 एन0जी0टी0 द्वारा मूल आवेदन सं0- 783/2022 अजय कुमार बनाम उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड में लिये गये निर्णय के क्रम में आपकी इकाई का संचालन वर्तमान में प्रतिबन्धित किया गया है, जिसके सम्बन्ध में आपके द्वारा अनुपालन किया जा रहा है। इस सम्बन्ध में पुनः आपको अवगत कराना है, कि मा0 एन0जी0टी0 के उक्त आदेशों के क्रम में मा0 न्यायालय की अनुमति प्राप्त किये बिना आपके द्वारा अपनी-अपनी इकाईयों का संचालन बंद रखा जायेगा। उक्त का अनुपालन न किये जाने पर आप स्वयं जिम्मेदार होंगे एवं बोर्ड द्वारा कठोरतम कार्यवाही की जायेगी।

भवदीय,  
  
(सुभाष चन्द पंतार)  
क्षेत्रीय अधिकारी (प्र0)

प्रतिलिपि:-

1. सदस्य सचिव महोदय, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, देहरादून को सादर सूचनार्थ प्रेषित।
2. जिलाधिकारी महोदय, जिला-हरिद्वार को सादर सूचनार्थ प्रेषित।

क्षेत्रीय अधिकारी (प्र0)

## List of Brick Kiln

S.No	Name & Address of Brick Kiln
1	ABR Brick MFG Compnamy ,Khasra no-135,shepur , bhagwanpur, roorkee
2	M/s Raj Brick field Mundlana Road, Roorkee, Haridwar
3	M/s Birla Brick Field Vill-Bukkanpur,Post-Landhora, Mundlana Road, Roorkee, Haridwar
4	M/s Global Brick Company, Jaunpur Road, Vill- Gadharona, Post- Landhora, Roorkee, Haridwar
5	M/s Raj Brick field-2 Bukkanpur, Mundlana Road, Roorkee, Haridwar
6	M/s Heera Brick Field Kh No- 831, 832, Bhagwanpur, Chandanpur,Manglore, Roorkee, Haridwar
7	M/s Hindustan Brick Field, Bhagwanpur, Chandanpur, Roorkee, Haridwar
8	M/s Shaan Brick udyog, Vill-Belda, Post- Kaliyar, Tehsil- Roorkee
9	M/s Bharat Brick Field, Vill-Ibrahimpur Masai, Bhagwanpur
10	M/s Janta Gagan Brick, Khasra No- 543, 544, Bedupur Road, Kaliyar
11	M/s A.K Brick Field Bedupur Chowk, Kaliyar, Bhagwanpur Bahadradab Bypass, Roorkee, Haridwar
12	M/s Welcome Brick Company, Gadharona Road, Tanda Bhaneda, Manglore, Distt- Haridwar
13	M/s Bharat Brick Field, Boodpur jat, Gurukul Narsan, Roorkee
14	M/s Uttam Brick Company, Khasra No- 159, Sahalapur, Gadharona Road, Manglore Town, Landhora, Distt-Haridwar
15	M/s Paras Brick Field, Manglore, Gadharona Road, Tanda, Roorkee, Distt-Haridwar.
16	M/s Vaishno Brick Field, Vill-Bindukhadak, Bhagwanpur, Haridwar
17	M/s Maa Bhagwati Brick Field Khasra No- 1446/ 1447 Jhabreda, Narsan Road, Roorkee, Haridwar
18	M/s Shri Narayan Brick Field, Khasra No- 359- 360, Landhora Bypass, Harchandpur, Haridwar
19	M/s Yuvraj Brick Field, Khasra No- 90,318,322,323,324, 328, Boodpur Jat, Gurukul Narsan, Roorkee
20	M/s Jai Mata Brick Field, Vill-Harchandpur Mauja Katarpur
21	M/s Anmol Brick Company, Vill-Kumradi, Post- Manglore, Tehsil- Roorkee
22	M/s Shri Shyam Priya Brick Field, Vill-Thaska, Post- Manglore
23	M/s Raghuvanshi Bricks, Vill-Baswarajedi, Post-Manglore, Roorkee, Haridwar
24	M/s Tridev Brick Field, Nathu Kheri Road, Vill-Mundlana, Distt-Haridwar
25	M/s Jamuna Ent Udyog, Vill-Libberheri, Roorkee, Haridwar
26	M/s Shams Brick Field Khasra No-3, Village-Akbarpur Dadki, Manglore
27	M/s Shan Brick Filed, Village- Gadharona, Landhora Roorkee
28	M/s Jai Mata Brick Field, (Old Name-K.K. Brick Supply) Vill-Kaliyar, Post- Kaliyar, Tehsil- Roorkee, Distt- Haridwar
29	M/s Ujala Brick Field, Khasra no- 173, Majri, Piran Kaliyar
30	M/s Shaanvi Brick Field, (Old Name-Jai Shree Ganesh Brick Supply) ,Vill-Lahboli, Manglore
31	M/s Goyal Brick Industries Station Road, Landhora, Distt-Haridwar
32	M/s Sabri Brick Industry, sari Gadharona Road, Manglore, Distt- Haridwar
33	M/s Khusbhu Brick Field Sultanpur rular mohmadpurkunahari laksar road Haridwar.
34	M/s Shiva Shakti Brick Field, Kashra no-434, Bedupur Chawk, Majri, Piran Kaliyar
35	M/s R.B Brick Company, Manglore Landhora, Roorkee, Haridwar
36	M/s Sabri Ent Supply Jainpur, Landhora, Distt-Haridwar
37	M/s Vikas Brick Field, Old Name-Aakash Brick Field Laksar Road, Landhora
38	M/s Ram Brick Field Bhagwanpur, Chandanpur, Manglore Road, Landhora, Roorkee, Haridwar
39	M/s Roshan Brick Company, Vill-Nagla Imarti, Post-Dhandera Fatak, Roorkee, Haridwar
40	M/s Roorkee Brick Field, Vill-Rahmatpur, Belda, Piran Kaliyar, Roorkee
41	M/s Chaudhary Brick Field(Old Name-Star Brick Field ), Vill-Bedupur Piran Kaliyar, Roorkee, Haridwar
42	M/s Krishna Brick Supply Vill- Nagla Emarti,Post-Milapnagar, Teh-Roorkee, Distt-Haridwar
43	M/s Balaji Bhatta Company, Vill & Post- Mundlana, Tehsil- Roorkee, Distt- Haridwar
44	M/s Taj Brick Field Vill-Bukkanpur, Post-Landhora, Mundlana Road, Roorkee, Haridwar
45	M/s Quality Brick Field, Vill-Jaunpur, Jhanjhedi, Gadharona Road, Roorkee, Haridwar
46	M/s Swagat Brick Company Bhagwanpur, Chandanpur, Manglore, Landhora road, Roorkee
47	M/s Shama Brick Field, Behind Kali Mandir, Manglore Road, Landhora
48	M/s R.B Bricks Company-II Landhora, Manglore Road, Roorkee

49	A-one Ent udyog Landhora Bhagwanpur, Mazra Chandanpur, Roorkee, Haridwar
50	M/s Heaven Brick Field, Manglore Road. Bhagwanpur, Chandanpur, Roorkee, Haridwar
51	M/s New Jain Brick Field, Bhagwanpur, Chandanpur, Roorkee, Haridwar
52	M/s Shama Brick Field, Gadharona Road, Akbarpur, Distt- Haridwar.
53	M/s Gagan Sabri Brick, Company Khasra No- 187, Akbarpur, Dadki, Distt-Haridwar
54	M/s Ansh Brick Field, Vill- Dhandera, Bijholi, Teh- Roorkee, Distt- Haridwar
55	M/s Doab Bhatta Company, Vill-Bhagwanpur, Chandanpur, Landhora, Distt- Haridwar
56	M/s New Gagan Brick Company Railway Road, Landhora, Distt- Haridwar
57	M/s Star Brick Field Railway Road, Landhora, Distt- Haridwar
58	M/s Naaz Brick Field Nagla Imarti, Manglore Road, Vill- Peerpura, Roorkee, Distt-Haridwar
59	M/s Jagdish Brick Field , Vill-Lahboli, Post- Manglore, Roorkee
60	M/s Rajendra Kumar Brick Field , Vill-Sadola, Majra, Lahboli, Teh- Roorkee
61	M/s Sangam Brick Field , Khasra No-841, Manakpur, Adampur, Roorkee
62	M/s Raj Brick Field Vill & Post-Tikola Kalan, Gurukul Narsan Road, Roorkee
63	M/s Ahmad Brick Field, Vill-Kumradi, Post- Manglore, Roorkee, Haridwar
64	M/s Avon Brick Field, Vill-Sadula Majra, Lahboli Road, Roorkee
65	M/s Ahad Brick Field , Vill-Akbarpur, Dadki, Manglore, Distt-Haridwar
66	M/s Lohan Brick Field, Vill-Libberheri, Distt-Haridwar
67	M/s Welcome Brick Supply, Tanda Bhanera, Akbarpur, Manglore, Distt-Haridwar
68	M/s Gagan Brick Field, Vill & Post-Jwalapur Road, Haridwar
69	M/s Golden Brick Supply, Tanda Bhaneda, Gadharona Road
70	M/s Anil Ent Udyog (Jain Bhatta) Bhagwanpur, Chandanpur



मुख्यालय  
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड  
"गौरा देवी पर्यावरण भवन"

46बी, आई.टी. पार्क, सहस्त्रधारा रोड़, देहरादून-248001

Web: www.ucepcb.uk.gov.in, E-mail: msukpcb@yashoo.com



भारत सरकार  
एक साथ - एक परिवार - एक भविष्य

पत्रांक-यूकेपीसीबी/एच.ओ./110-24-Vol-II-1804,

दिनांक : 13.02.2023

कार्यालय ज्ञाप

पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, नई दिल्ली, भारत सरकार की अधिसूचना दिनांक 22 फरवरी 2022 के प्रस्तर-2 में निम्नवत वर्णन है :-

Notes :

1. All new brick kilns shall be allowed only with zig-zag technology or vertical shaft or use of piped Natural Gas fuel in brick making and shall comply to these standards as stipulated in this notification.
2. The existing brick kilns which are not following zig-zag technology or vertical shaft or use Piped Natural Gas as fuel in brick making shall be converted to zig-zag technology or vertical shaft or use Piped Natural Gas as fuel in brick making within a period of (a) one year in case of kilns located within ten kilometre radius of non-attainment cities as defined by Central Pollution Control Board (b) two years for other areas. Further, in cases where Central Pollution Board laid down timelines for conversion, such orders shall prevail.

उक्त के दृष्टिगत व हरिद्वार जिले में ईट भट्टे संचालकों द्वारा प्रस्तुत प्रत्यावेदन दिनांक 28.01.2023 पर विचार करते हुए बोर्ड द्वारा ईट भट्टों को नैच्युरल ड्राफ्ट से इन्डयूस्ड ड्राफ्ट (जिग-जैग) ब्रिक सैटिंग के साथ रैक्टेंगुलर आकार क्लिन में परिवर्तन करने हेतु अन्तिम रूप से पूर्व निर्धारित समयावधि को विस्तार करते हुए दिनांक 30 जून 2023 तिथि निर्धारित की जाती है। इस तिथि के पश्चात अन्य किसी प्रकार के प्रत्यावेदन को बोर्ड द्वारा ग्रहण नहीं किया जायेगा व विधि स्वरूप कार्यवाही प्रारम्भ कर दी जायेगी। यह छूट Non-Attainment Cities- देहरादून, ऋषिकेश व काशीपुर के 10 कि०मी० की परिधि में स्थापित ईट भट्टों पर लागू नहीं होगी।

विभिन्न मा० न्यायालयों द्वारा विषयक में पारित आदेश के अधीन ही उक्तानुसार बोर्ड द्वारा लिये गये निर्णय/आदेश मानी जायेगी।

(सुशांत कुमार पटनायक)  
सदस्य सचिव

पत्रांक : 1804 / 110 24. II तददिनांकित।

प्रतिलिपि :

1. सचिव, पर्यावरण, उत्तराखण्ड शासन, देहरादून को सूचनार्थ प्रेषित।
2. समस्त जिलाधिकारी, उत्तराखण्ड को सूचनार्थ व आवश्यक कार्यवाही हेतु प्रेषित।
3. समस्त क्षेत्रीय अधिकारी, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, देहरादून/रुड़की/हल्द्वानी/काशीपुर को सूचनार्थ व इस आशय से प्रेषित कि अपने-अपने अधिकारिता क्षेत्र में कार्यरत ईट भट्टों को तदनुसार सूचित कर नियमानुसार कार्यवाही कर लिया जाय।
4. कार्यालय नोटिस बोर्ड व गार्ड फाईल।

  
सदस्य सचिव



क्षेत्रीय कार्यालय  
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड  
सिंचाई परिकल्प भवन परिसर, रुड़की -247667 हरिद्वार



पत्रांक-यूकेपीसीबी/आर0ओ0आर0/सा0-147(43)/2023/1817  
पंजीकृत डाक द्वारा

दिनांक: 25.02.2023

सेवा में,

सदस्य सचिव महोदय,  
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड,  
देहरादून।

Uttarakhand Pollution Control Board  
Date: 01-03-23  
7463

'NAT प्रकरण'

विषय:- जनपद-हरिद्वार स्थित ईट भट्टों की सहमति सम्बन्धी अद्यतन स्थिति के सम्बन्ध में।  
महोदय,

उपरोक्त विषयक बोर्ड मुख्यालय के पत्रांक सं0- एच0ओ0/सा0-29-Vol-II-/1804 दिनांक 13.02.2023 के अनुक्रम में नैचुरल ड्राफ्ट से इन्ड्यूस्ड ड्राफ्ट (जिग-जैग) ब्रिक सेटिंग हेतु समयावधि 30 जून- 2023 बढ़ाये जाने के कम में जिन इकाईयों द्वारा सहमति हेतु आवेदन किया गया है। उन्हे सहमति प्रदान की गयी है। वर्तमान में कुल स्थापित ब्रिकक्लिन की सहमति सम्बन्धी अद्यतन स्थिति निम्नवत् है:-

Total No of Brick Kiln	Induced Draft kilns			Natural Draft Kiln			Under conversion of Induced Draft		Dismantled
	Nos	Valid CCA	Not in operation (Closed since long)	Nos	Valid CCA	Not in operation (closed since long)	Nos	Valid CCA	
195	144	141	03	40	36	04	02	02	09

वर्तमान में कुल-195 ईट भट्टों के सापेक्ष 179 को सहमति निर्गत की जा चुकी है, 09 ईट भट्टें पूर्णतः Dismantled हैं, जबकि 07 भट्टें लम्बे समय से बंद है। बंद ईट भट्टों का सत्यापन इस कार्यालय द्वारा किया गया। भट्टों की विस्तृत विवरण संलग्न कर आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित है।  
संलग्नक:-यथोपरि।

६६ 508  
Rup up in file  
in Ministry  
[Signature]

प्रतिलिपि:- जिलाधिकारी महोदय, जिला-हरिद्वार को सादर सूचनार्थ प्रेषित।

भारतीय,  
[Signature]  
(सुभाष चन्द पंत)  
क्षेत्रीय अधिकारी (प्र0)

क्षेत्रीय अधिकारी (प्र0)

CEO (I)	CEO (II)	...
CEO (Adm) SO		
...	...	...
...	Nodal-...	...

### Overall Status of Brick Kiln as on 25.02.2023

S.No	Name & Address of Brick Kiln	Name of Owner & Contact No.	Operational Status	Induced Draft/ Natural Draft	CCA Validity	Compliance/Non-Compliance	Remarks
1	M/s Suraj Brick Field, Manglore Road, Landhora, Roorkee, Distt- Haridwar	Mr. Firoz Khan 9837326673	Operational	Induced Draft	31.03.2024	Complied	
2	M/s Amba Brick Field Landhora, Roorkee, Distt- Haridwar	Mr. Amit Chaudhary 9411174220	Operational	Induced Draft	31.03.2023	Complied	
3	M/s Gagan Brick Field Bhagwanpur, Chandanpur, Landhora, Roorkee, Distt- Haridwar	Mr. Ajay Kumar Goel	Operational	Induced Draft	31.03.2024	Complied	
4	M/s Shiv Sagar Brick Field Vill-Bajuhedi, upper canal road, Roorkee, Piran Kaliyar, Distt- Haridwar	Sanjay 9837378451	Operational	Induced Draft	31.03.2023	Complied	
5	M/s Ekta Brick Field Vill-Jorashi Landhora, Teh-Roorkee, Distt- Haridwar	Mr. Rahim Ahmad 9917068010	Operational	Induced Draft	31.03.2024	Complied	
6	M/s Mahadev Bricks Supply Susadi Kalan, Deoband Road, Roorkee, Manglore, Distt- Haridwar	Yogesh Kumar 914950399	Operational	Induced Draft	31.03.2025	Complied	
7	M/s Chaudhary Bricks Field, Sasadi Kalan, Gokulpur, Roorkee, Distt- Haridwar	Satveer Singh 9758665123	Operational	Induced Draft	31.03.2024	Complied	
8	M/s Adarsh Brick Supply Vill-Libberheri, Distt- Haridwar	Mr. Nirmal Kumar 9760197351	Operational	Induced Draft	31.03.2023	Complied	
9	M/s Adrash Brick Field Nathu Khedi, Libberheri, Nagla Cina Road, Distt- Haridwar	Mr. Dhanpal Singh 8057946819	Operational	Induced Draft	31.03.2024	Complied	
10	M/s Doab Bhatta Company khasra no-413, Vill-Mundlana, Manglore Road, Tehsil-Roorkee, Distt- Haridwar	Satyendra Kumar 9634189100	Operational	Induced Draft	31.03.2024	Complied	
11	M/s Durga Brick Field, Vill & Post-Tikola Kalan, Distt- Haridwar	Vikram Singh 9412666054	Operational	Induced Draft	31.03.2024	Complied	

12	M/s Chaudhary Brick Supply Vill-Libberheri, Distt-Haridwar	Mr. Vineet Kumar 9897481285	Operational	Induced Draft	31.03.2024	Complied	
13	M/s Veer Baba Brick Field Ghosipura, Mundlana Road, Roorkee, Haridwar	Vikram Singh 9412666054	Operational	Induced Draft	31.03.2023	Complied	
14	M/s Doab Bhatta Company Manakpur, Adampur, Bhagwanpur, Distt-Haridwar	Yogesh Kumar 9412639138	Operational	Induced Draft	31.03.2024	Complied	
15	M/s Durga Bhatta Vill-Manakpur, Adampur, Shivpur Road, Distt-Haridwar	kushal chaudhary 6395686852	Non Operational	Induced Draft	31.03.2023	Complied	
16	Alfa Brick Company, Vill-Jainpur, Jhanjhedi, Landhora, Roorkee, Distt-Haridwar	Gajanfar, Abbas 6395328787	Operational	Induced Draft	31.03.2023	Complied	-
17	M/s Balaji Brick Field Naglasaktu, Bhrampur, Manglore, Roorkee, Distt-Haridwar	Amit Malik	Operational	Induced Draft	31.03.2023	Complied	-
18	M/s Shri Sagar Brick Field khasra-245, kalyanpur Narsan Kalan, Jhabrera Road, Distt- Haridwar	Anuj Kumar/ Sandeep Kumar 9760771442	Operational	Induced Draft	31.03.2024	Complied	
19	M/s Ganga Brick Field ( Known as Gagan Brick Field) Bhagwanpur, Chandanpur, Roorkee, Distt- Haridwar	Mr. Sandeep Kumar 9837053559	Operational	Induced Draft	31.03.2024	Complied	
20	M/s Aasra Brick Field khasra no-222, Gadarona Road, Manglore, Distt-Haridwar	Mr. Julfkar 9639650835	Operational	Induced Draft	31.03.2023	Complied	
21	M/s Vijay Brick Field Susadi Kalan, Gokulpur, Deoband Road, Manglore, Roorkee, Distt- Haridwar	Arjun Panwar 9720090200	Operational	Induced Draft	31.03.2024	Complied	
22	M/s Tyagi Brick Supply Mundlana Road, Manglore Town, Distt- Haridwar	Subodh Tyagi	Operational	Induced Draft	3/31/2023	Complied	
23	M/s Welcome Brick Field Chak No-2239, Bahar Hdood, Mundlana Road, Manglore, Distt- Haridwar	Mr. Harendra Kumar 9759762911	Operational	Induced Draft	31.03.2023	Complied	

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24	M/s Royal Brick Field Kh No- 56, Mundlana Road, Manglore, Distt- Haridwar	Mohd. Fatim & Samar 9837121499	Operational	Induced Draft	31.03.2023	Complied	
25	M/s Milap Brick Udhog khata no-384, rajpura,mustafabad, Gadharona Roorkee, Distt- Haridwar	Vivek Bhatia 7983713359	Operational	Induced Draft	31.03.2024	Complied	
26	M/s Hind Brick Field Jainpur Road, Kasra no-95, Gadharona Road, Roorkee, Haridwar	Moh Fahim, Manglore	Operational	Induced Draft	31.03.2023	Complied	
27	M/s Heera Brick Company Khasra No- 913, Bhagwanpur, Chandanpur, Roorkee, Distt- Haridwar	Mr. Deepak Sharma 9760034036	Operational	Induced Draft	31.03.2023	Complied	
28	M/s Kumar Brick Field, Khata No- 77, Jainpur, Jhanjheri, Roorkee, Distt- Haridwar	Mr. Amit Kumar 9837096000	Operational	Induced Draft	31.03.2024	Complied	
29	M/s Shri Ganesh Brick Field, Gadharona Road, Sahalapur, Manglore Town, Landhora, Distt- Haridwar	Mr. Subodh Tyagi 9897052744	Operational	Induced Draft	31.03.2023	Complied	
30	M/s Sagar Brick Field, Nagla Manglore Road, Bhagwanpur, Chandanpur, Roorkee, Distt- Haridwar	Mr. Anil Kumar Sharma 8126586104	Operational	Induced Draft	31.03.2023	Complied	
31	M/s Shan Brick Company, Railway Station Road, Landhora, Distt- Haridwar	Mr. Musaraf Ali 9837654866	Operational	Induced Draft	31.03.2024	Complied	
32	M/s Vaibhav Laxmi Brick Field, Vill- Nagla Emarti Road Bijholi, Teh- Roorkee, Distt- Haridwar	Vinay Sharma 9719770276	Operational	Induced Draft	31.03.2024	Complied	
33	M/s Roorkee Brick Bhandaar, Chak no-328 Vill-Bindukhadak, Bhagwanpur, Haridwar	Vinod Kumar 9557248838	Operational	Induced Draft	31.03.2024	Complied	
34	M/s Maateshwari Brick Field (Formerly Known as balaji brick Field) Kh No- 65, 68, 77 Vill- Jathedi , Tikola Kalan, Roorkee, Manglore, Deoband Road, Roorkee, Distt- Haridwar	Virendra Kumar 8923441596	Operational	Induced Draft	31.03.2023	Complied	

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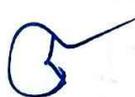
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35	M/s Dev Brick Supply (Old Name- Chaudhary Brick Company) Khasra no-103 ,105 Libberheri Road, Manglore Haridwar	Mr. Harendra Kumar 9759762911	Operational	Induced Draft	31.03.2023	Complied	
36	M/s New Swagat Brick Udyog 73-74, Jainpur Jhanjhedi, Roorkee, Distt- Haridwar	Mr. Shazad 9927431514	Operational	Induced Draft	31.03.2023	Complied	
37	M/s Millan Brick Field, khasra no-33, Libberheri, Distt-Haridwar	Mr. Rishipal 9997162362	Operational	Induced Draft	31.03.2024	Complied	
38	M/s Shri Mahalaxmi Bhatta Company Bindukhadak, Neart Railway Station, Chudiyala, Bhagwanpur, Distt- Haridwar	Sanjeev Kumar 9917042200	Operational	Induced Draft	31-03-2024	Complied	
39	M/s Bhikenpur Brick Udyog, khasra no-184 Lahboli, Manglore, Deoband Road, Roorkee, Distt- Haridwar	Ajay Chaudhary, Sushant Chaudhary 9758959211	Operational	Induced Draft	31.03.2023	Complied	
40	M/s Gagan-1 Brick Field Vill-Bukkanpur, Mundlana Road, Roorkee, Distt- Haridwar	Parvej 7017979375	Operational	Induced Draft	31.03.2023	Complied	
41	M/s Heera Ent Udyog, Village- Jainpur Jhanjhedi, Manglore, Road, Roorkee, Haridwar	Noor Ahmad 9737184971	Operational	Induced Draft	31.03.2023	Complied	
42	M/s Mahalakshmi Brick Field, Vill-Thaska, Manglore Deoband Road, Roorkee, Distt- Haridwar	Satendra Rathi 9412024857	Operational	Induced Draft	31.03.2023	Complied	
43	M/s Ajariya Enterprises Pvt. Ltd. Khasra No- 511,513, Vill-Nagla Imarti Roorkee, Distt- Haridwar	Ravinder Singh	Non Operational	Induced Draft	CTE Granted 31.03.2025	Complied	
44	M/s Damru Brick Field Vill-Bijholi, Nagla Emarti, Post- Milapnagar, Teh- Roorkee, Distt- Haridwar	Shri Sushil Kumar Mittal 9917348333	Operational	Induced Draft	3/31/2024	Complied	
45	M/s Gagan Ent Udyog, Khasra no 57,59 vill-Jatheri, Manglore, Deoband Road, Vill-Tikola Kalan, Roorkee, Distt- Haridwar	Robin Kumar	Operational	Induced Draft	31-03-2024	Complied	
46	M/s Shri Ganesh Brick Field Jhabrera Road, Tikola Kaln, Roorkee, Distt- Haridwar	Manoj Goyal 9897157042	Operational	Induced Draft	31.03.2024	Complied	

47	M/s Malik Brothers Vill-Bhagtowali, Jhabreda, Tehsil- Roorkee, Distt-Haridwar	Sandeep Sharma 7830060084	Operational	Induced Draft	31.03.2024	Complied	
48	M/s Sajal Brick Field Vill-Bhagwanpur, Chandanpur, Teh- Roorkee, Distt-Haridwar	Shri Subhash Singhal 9897626106	Operational	Induced Draft	3/31/2024	Complied	
49	M/s Avon Bhatta, Khasra No- 369, Manglore Road, Landhora, Near Kali Mandir, Roorkee, Haridwar	Mr. Wasood Kumar Singh 9917490766	Operational	Induced Draft	31.03.2024	Complied	
50	M/s Ugrasen Amar Nath, Khasra no-288,289, Landhora Manglore, Near Kali Mandir, Roorkee, Distt-Haridwar	Mr. Narendra Singh 9837257997	Operational	Induced Draft	31.03.2024	Complied	
51	M/s Golden Brick Field Tanda Bhaneda, Akbarpur, Landhora, Distt-Haridwar	Mr. Nusrat Ali 9058304072	Operational	Induced Draft	31.03.2024	Complied	
52	M/s Avon Ent Udyog, Khasra No- 182,802, Bhagwanpur, Chandanpur, Manglore road, Landhora, Distt- Haridwar	Pukhraj Singhal	Operational	Induced Draft	31.03.2024	Complied	
53	M/s Pradeep Ent Udyog, Khasra No- 69, Railway Station Road, Landhora, Distt-Haridwar	Mr. Pradeep Sachdeva 9837088758	Operational	Induced Draft	31.03.2024	Complied	
54	M/s Birla Brick Company khasra no-13, Landhura, Post-Landhora, Mundlana Road, Roorkee, Distt-Haridwar	Mr. Nasrat Ali 9412920172	Operational	Induced Draft	3/31/2024	Complied	
55	M/s Shiv Brick Supply Vill-Tikola Kalan, Post-Gurukul Narsan, Distt-Haridwar	Arvind Kumar 9897608888	Operational	Induced Draft	31.03.2024	Complied	
56	M/s Jai Badri Vishal Brick Field, Vill-Tejjupur, Post-Chudiyala, Bhagwanpur, Distt- Haridwar	Manas Gupta 8006031234	Operational	Induced Draft	31.03.2024	Complied	
57	M/s Gagan Brick Supply, Khasra-59, Village-Tanda Bhanhera Manglore, Gadharona Road, Distt-Haridwar	Mr. Mukesh Kumar 9897250158	Operational	Induced Draft	31.03.2024	Complied	

58	M/s Gagan Brick Field , khasra no -138, 139 Mohammadpur, Narsan Gurukul, Distt-haridwar	.Anil Garg/ Jitendra singh 9412352600	Operational	Induced Draft	31.03.2024,	Complied	
59	M/s Laxmi Brick Field Kunja Road, Iqbalpur, Behedki, Shaidabad, Bhagwanpur, Distt- Haridwar	Virendra umar 9927099242	Operational	Induced Draft	31.03.2024	Complied	
60	M/s S T Brick Field Tikola Kalan, Post- Tikola Kalan,Narsan ,Distt- Haridwar	Sukram Pal 9714824502	Operational	Induced Draft	31.03.2024	Complied	
61	M/s Shri Ganpati Brick Field, Chak no-806, Gata- 566/3 Vill & Post-Jhabrera, Roorkee,Distt-Haridwar	Ankit Kush 6396518701	Operational	Induced Draft	3/31/2024	Complied	
62	M/s Sabri Brick Udyog, salarpur, Gadharona Road, Manglore, Distt- Haridwar	Abdul Shami 9837968242	Operational	Induced Draft	31.03.2024	Complied	
63	M/s Naresh Ent Udyog Nagla Imarti, Post- Milap Nagar, Tehsil- Roorkee,Distt- Haridwar	Naresh Kumar Tyagi	Operational	Induced Draft	3/31/2024	Complied	
64	M/s New Sabri Brick Supply, Khasra no- 247/4, Shlapur, Gadharona road, Manglore, Distt- Haridwar	9837512855	Operational	Induced Draft	31.03.2024	Complied	
65	M/s Kishan Brick Field (Old-Name A.B.R) 278, Vill-Rahmatpur, Belda, Post Piran Kaliyar, Tehsil- Roorkee, Distt- Haridwar	Naushad/Famid 9927464361	Operational	Induced Draft	31.03.2023	Complied	Complaint Case file in Hon'ble ACJM Court III Dehradun
66	M/s Sagar Brick Company khasra no-283 Gadharona Road, Salarpur, Distt- Haridwar	Mr. Javed Alam, Parvez & Nizamudin 9897962195	Operational	Induced Draft	31.03.2024	Complied	
67	M/s Shivam Brick Field Bijholi Road, Vill- Nagla Emarti, Post- Vikaskhand- Narsan, Teh-Roorkee, Distt- Haridwar	Shri Ashok Rana 9837423889	Operational	Induced Draft	3/31/2024	Complied	
68	M/s Avon Brick Industries Gopalpur, Mudlana Road, Landhora, Roorkee,Distt- Haridwar	Nishant Singhal 9711133306	Operational	Induced Draft	31.03.2024	Complied	
69	M/s New Sabri Brick Udyog,Jainpur, Jhanjhedi, Roorkee, Distt- Haridwar	Mr. Moh Javed 9837968242	Operational	Induced Draft	31.03.2024	Complied	

70	M/s Singhal Brick Industries, Nagia Road Bijholi, Teh-Roorkee, Distt-Haridwar	Nitin Singhal Shadaab 7457813313 9927565703	Operational	Induced Draft	31.03.2024	Complied	
71	M/s Royal Brick Field Vill-Jainpur, Jhanjhedi, Post- Landhora, Tehsil-Roorkee, Distt- Haridwar	Gulsher 9368426916	Operational	Induced Draft	31.03.2024	Complied	
72	ABR Brick MFG Compnamy ,Khasra no-135,sherpur , bhagwanpur, Roorkee,Distt-Haridwar	Moh Rahman 9756736290	Operational	Induced Draft	31.03.2024	Complied	
73	M/s Raj Brick field, Bhukkanpur near Mundlana Road, Roorkee, Haridwar	Najim/ Noman 9917489619	Operational	Induced Draft	31.03.2024	Complied	
74	M/s Birla Brick Field, Khasra no-318,319, Vill-Bukkanpur,Post-Landhora, Mundlana Road, Roorkee, Haridwar	Afjal 9412920170	Operational	Induced Draft	31.03.2024	Complied	
75	M/s Global Brick Company Kh No 40 Rajpur Mustafabad Urf Gadharon, Roorkee, Haridwar	Gayyur Ali 9927273574	Operational	Induced Draft	31.03.2024	Complied	
76	Raj brick Field -Unit -2 khata 138, khasra no-94, 95, Bukkanpur,Mudlana road,Roorkee ,Haridwar	Najim/ Noman 9917489619	Operational	Induced Draft	31.03.2024	Complied	
77	M/s Heera Brick Field Kh No- 831, 832, Bhagwanpur, Chandanpur, Manglore, Roorkee, Haridwar	Moh. Farman 7906713678	Operational	Induced Draft	31.03.2024	Complied	
78	M/s Hindustan Brick Field, khasra no-789,799 Bhagwanpur, Chandanpur, Roorkee, Haridwar	Moh. Mehboob Ahmad	Operational	Induced Draft	31.03.2024	Complied	
79	M/s Shan Brick udyog Rahmatpur road, piran Kaliyar, Tehsil- Roorkee	Gulsher 8439702107	Operational	Induced Draft	31.03.2024	Complied	
80	M/s Bharat Brick Field Vill-Ibrahimpur Masai, Bhagwanpur,Distt-Haridwar	Jahid Ali 9897885441	Operational	Induced Draft	31.03.2024	Complied	
81	M/s Janta Gagan Brick, Khasra No- 543, 544, Bedupur Road, Kaliyar,Roorkee,Distt-Haridwar	Shakeel Ahmad	Operational	Induced Draft	31.03.2024	Complied	

82	M/s A.K Brick Field Bedupur Chowk, Kaliyar, Bhagwanpur Bahadrad Bypass, Roorkee, Distt- Haridwar	Akbar rajaan 9837041331	Operational	Induced Draft	31.03.2024	Complied	
83	M/s Welcome Brick Company, Khasra no- 4490.842, khata no- 223Gadharon Road, Tanda Bhaneda, Manglore, Distt- Haridwar	Mr. Mukeem 8057191440	Operational	Induced Draft	31.03.2024	Complied	
84	M/s Bharat Brick Field KHASRA NO. 48,49A,383B,3282,203C, VILL BOODPUR JAT, MANGLOUR,ROORKEE Haridwar	Anil Garg	Operational	Induced Draft	31.03.2024	Complied	
85	M/s Uttam Brick Company, Khasra No- 159, Sahalapur, Gadharon Road, Manglore Town, Landhora, Distt- Haridwar	Mr. Alima 9837625950	Operational	Induced Draft	31.03.2024	Complied	
86	M/s Paras Brick Field ,Salarpur, Maglour, Roorkee, Distt-Haridwar.	Mr. Gulshan Kumar 8433123413	Operational	Induced Draft	31.03.2024	Complied	
87	M/s Vaishno Brick Field Vill-Bindukhadak, Bhagwanpur, Haridwar	Dinesh Malik 7409544621	Operational	Induced Draft	31.03.2024	Complied	
88	M/s Maa Bhagwati Brick Field Khasra No- 1446/ 1447 Jhabreda, Narsan Road, Roorkee, Haridwar	Rajneesh Kumar 9719764940	Operational	Induced Draft	31.03.2024	Complied	
89	M/s Shri Narayan Brick Field, Khasra No- 359- 360, Landhora Bypass, Harchandpur, Haridwar	Ram kumar 7017371985	Operational	Induced draft	31.03.2024	Complied	
90	M/s Yuvraj Brick Field, Khasra No- 90,318,322,323,324, 328, Boodpur Jat, Gurukul Narsan, Roorkee	Anil Garg 9719041585	Operational	Induced Draft	31.03.2024	Complied	
91	M/s Jai Mata Brick Field Khasra no-208 Vill- Harchandpur Mauja Kawadpur,Distt- Haridwar	Vikash Kumar 9897198277	Operational	Induced Draft	31.03.2024	Complied	
92	M/s Anmol Brick Company, khasra no-235 Vill-Baswakheri, Post- Manglore, Tehsil- Roorkee	Nasheem Ahmad 8937820881	Operational	Induced Draft	31.03.2024	Complied	

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93	M/s Shri Shyam Priya Brick Field, Vill-Thaska, Post- Manglore, Distt- Haridwar	Hemant Gambhir/ Sandeep Singh 9997995786	Operational	Induced Draft	31.03.2024	Complied	
94	M/s Raghuvanshi Bricks Khara no-324, Vill- Baswarakedi, Post- Manglore, Roorkee.	Rekha Singh 8476000244	Operational	Induced Draft	31.03.2024	Complied	
95	M/s Tridev Brick Field Khasr no-503, khata no- 152, Nathu Kheri Road, Vill-Mundlana, Distt- Haridwar	Ankur 9897702200	Operational	Induced Draft	31.03.2024	Complied	
96	M/s Jamuna Ent Udyog Vill-Libberheri, Roorkee, Haridwar	Pushpendar	Operational	Induced Draft	31.03.2024	Complied	
97	M/s Shams Brick Field Khasra No-3, Village- Akbarpur Dadki, Manglore	Nafees Ahmad 9149327266	Operational	Induced Draft	31.03.2024	Complied	
98	M/s Shan Brick Filed, Village- Gadharona, Landhora Roorkee, Distt- Haridwar	Sohal Khan 8445381125	Operational	Induced Draft	31.03.2024	Complied	
99	M/s Jai Mata Brick Field (Old Name-K.K. Brick Supply)Khasra no-63, Vill- Bajuheri, Kaliyar, Post- Kaliyar, Tehsil- Roorkee, Distt- Haridwar	Parminder 9759179732	Operational	Induced Draft	31.03.2024	Complied	
100	M/s Ujala Brick Field, Khasra no- 173, vill- Gumawala Majri, Piran Kaliyar, Distt- Haridwar	Shabir Ahmad 6396325711	Operational	Induced Draft	31.03.2024	Complied	
101	M/s Shaanvi Brick Field (Old Name-Jai Shree Ganesh Brick Supply) Vill- Lahboli, Manglore, Distt- Haridwar	Rishu Malik 9536666637	Operational	Induced Draft	31.03.2024	Complied	
102	M/s Goyal Brick Industries Station Road, Landhora, Distt-Haridwar	Mr. Vipin Goyal 9832134083	Operational	Induced Draft	31.03.2024	Complied	
103	M/s Sabri Brick Industry, sari Gadharona Road, Manglore, Distt- Haridwar	Mr. Junead 7500261368	Operational	Induced Draft	31.03.2024	Complied	
104	M/s Khusbhu Brick Field Sultanpur rular mohmadpur kunahari laksar road Haridwar.	Yakub/ Soab 9997042100	Operational	Induced Draft	31.03.2024	Complied	
105	M/s Shiva Shakti Brick Field, Kashra no-434, Bedupur Chawk, Majri, Piran Kaliyar, Distt- Haridwar	Sanjeev Singhal 9690944060	Operational	Induced Draft	31.03.2024	Complied	

106	M/s RB Brick Company Unit-2, Bhagwanpur- chandanpur Manglore Landhora, Roorkee, Haridwar	Mr. Ramesh Bhatia 9837095000	Operational	Induced Draft	31.03.2024	Complied	
107	M/s Sabri Ent Supply Jainpur- Jhanjheri, Landhora, Distt-Haridwar	Mr. Afzaal 9760749026	Operational	Induced Draft	31.03.204	Complied	
108	M/s Vikas Brick Field Old Name-Aakash Brick ,167/1, 168/1, Field Laksar Road, Landhora	Kulwant Rai Goyal 9411575500	Operational	Induced Draft	31.03.2024	Complied	
109	M/s Janta Brick Field Mohammadpur Kunhari, Sultanpur, Haridwar	Shadab/Irfan Ali 9997412118	Operational	Induced Draft	31.03.2024	Complied	
110	M/s Ram Brick Field Bhagwanpur, Chandanpur, Manglore Road, Landhora, Roorkee, Haridwar	Mr. Neeraj Pandhi 9760017231	Operational	Induced Draft	31.03.2024	Complied	
111	M/s Roshan Brick Company Khasra no-15, Vill-Nagla Imarti, Post-Dhandera Fatak, Roorkee, Haridwar	Afjal	Operational	Induced Draft	31.03.2024	Complied	
112	M/s Roorkee Brick Field Vill-Rahmatpur, Belda, Piran Kaliyar, Roorkee	Nathu Singh Sharma	Non- Operational	Induced Draft	31.03.2024	Complied	Complaint Case file in Hon'ble ACJM Court III Dehradun
113	M/s Chaudhary Brick Field(Old Name-Star Brick Field ) Vill-Bedupur Piran Kaliyar, Roorkee, Haridwar	Aarif Choudhary 9897493914	Operational	Induced Draft	31.03.2024	Complied	Complaint Case file in Hon'ble ACJM Court III Dehradun
114	M/s Krishna Brick Supply Vill- Nagla Emarti,Post- Milapnagar,Teh-Roorkee, Distt-Haridwar	Farmaan 8273138031 8279302270	Operational	Induced Draft	31.03.2024	Complied	
115	M/s Balaji Bhatta Company Vill & Post- Mundlana, Tehsil- Roorkee, Distt- Haridwar	Piyush Sharma 9759420259	Non- Operational	Induced Draft	Not Applied	Not in Operation	Unit is closed since long
116	M/s Taj Brick Field, khasra no-365,366 Vill- Bukkanpur, Post-Landhora, Mundlana Road, Roorkee, Haridwar	Sajid Ali 9760104090	Operational	Induced Draft	31.03.2024	Complied	

117	M/s Swagat Brick Field Jainpur-Jhanjheri, Landhora, Roorkee, Distt- Haridwar	Mr. Irsaad 9027363480	Operational	Induced Draft	31.03.2024	Complied	
118	M/s Quality Brick udyog Vill-Jaunpur, Jhanjhedi, Gadharona Road, Roorkee, Haridwar	Shavi Haider, Manglore 9999888640	Operational	Induced Draft	31.03.2024	Complied	
119	M/s Swagat Brick Company, Khara no-792 Bhagwanpur, Chandanpur, Manglore, Landhora road, Roorkee	Julfkar 9837268888	Operational	Induced Draft	31.03.2024	Complied	
120	M/s Shama Brick Supply Behind Kali Mandir, Manglore Road, Landhora,Roorkee ,Distt- Haridwar	Moh. Abdul Rahim 9897809958	Operational	Induced Draft	31.03.2024	Complied	
121	M/s RB Bricks Company Unit-1, Landhora Road, Roorkee,Distt-Haridwar	Ramesh Batta 9837905000	Operational	Induced Draft	31.03.2024	Complied	
122	M/s Jagdish prasad prajapati, Khasra no-26, vill- Basedi khaddar,Laksar, Distt- Haridwar	Jagdish prajapati. 9012214361	Operational	Induced Draft	31.03.2024	Complied	
123	M/s Heaven Brick Field 30 m, Bhagwanpur, Chandanpur, Roorkee, Haridwar	Mr. Abdul Kadeem 9917117988	Operational	Induced Draft	31.03.2024	Complied	
124	M/s New Jain Brick Field Bhagwanpur, Chandanpur, Roorkee, Haridwar	Mr. Zabir Ali 9720721604	Operational	Induced Draft	31.03.2024	Complied	
125	M/s Star brick filed (Shama Brick Field) ,khasra no-06, khata no-270 salarpur, Gadharona Road,, Distt- Haridwar.	Akhalad 9719403838	Operational	Induced Draft	31.03.2024	Complied	
126	M/s Gagan Sabri Brick, Company, Khasra No- 187, Akbarpur, Dadki, Distt-Haridwar	Mr. Islam 9837372432	Operational	Induced Draft	31.03.2024	Complied	
127	M/s Ansh Brick Field Vill- Dhandera, Bijholi, Teh- Roorkee, Distt- Haridwar	Mr. K. K Mittal 9719251281	Operational	Induced Draft	31.03.2024	Complied	
128	M/s Doab Bhatta Company Vill-Bhagwanpur, Chandanpur, Landhora, Distt- Haridwar	Mr. Vikram Singh 9412666054	Operational	Induced Draft	31.03.2024	Complied	

129	M/s New Gagan Brick Company Railway Road, Landhora, Distt- Haridwar	Naveesh Jalm 7906171700	Operational	Induced Draft	31.03.2024	Complied	
130	M/s Star Brick Field Railway Road, Landhora, Distt- Haridwar	Mr. Salman 7406713143	Non-Operational	Induced Draft	Not Applied	Not in Operation	Unit is closed since long .
131	M/s Naaz Brick Field Nagla Imarti, Manglore Road, Vill- Peerpura, Roorkee, Distt-Haridwar	Mr.Mohd. Danish 9927323778	Operational	Induced Draft	31.03.2024	Complied	
132	M/s Jagdish Brick Field 83M Vill-Lahboli, Post-Manglore, Roorkee,Distt-Haridwar	Gulshan 9759501730	Operational	Induced Draft	31.03.2024	Complied	
133	M/s Rajendra Kumar Brick Field, Khata no-153 Vill-Sadola, Majra, Lahboli, Teh-Roorkee,Distt-Haridwar	Rajendra Kumar 9410650963	Operational	Induced Draft	31-03-2024	Complied	
134	M/s Sangam Brick Field Khasra No-841, Manakpur, Adampur, Roorkee,Distt-Haridwar	Narul Chaudhary 8006300002	Operational	Induced Draft	31.03.2024	Complied	
135	M/s Raj Brick Field, Kashtra no-179, Vill & Post-Tikola Kalan, Gurukul Narsan Road, Maglore ,Roorkee,Distt-Haridwar	Vikram Singh 9412666054	Operational	Induced Draft	31.03.2024	Complied	
136	M/s ABF Ahmad Brick Field, Vill-Kumradi, Post-Manglore, Roorkee, Haridwar	Vaseem Ahmad/ Kamil 8937820881	Operational	Induced Draft	31.03.2024	Complied	
137	M/s Avon Brick Field, Khasra no-64,65,218,219 Vill-Sadaula , Maglore, Roorkee,Distt-Haridwar	Mashwar Ali 6395681078	Operational	Induced Draft	31.03.2024	Complied	
138	M/s Ahad Trader Brick Field Khasra no-36 Vill-Akbarpur, Dadki, Tikola khurd , Distt-Haridwar	Mr. Meharban Ali 9837261137	Operational	Induced Draft	31.03.2024	Complied	
139	M/s Lohan Brick Field Vill-Libberheri, Distt-Haridwar	Ashok Kumar 7037117111	Operational	Induced Draft	31-03-2024	Complied	
140	M/s Viyaan brick field (Welcome Brick Supply) Khasra no-83, tikola khurd Tanda Bhanera, Akbarpur, Manglore, Distt-Haridwar	Surendra singh	Operational	Induced Draft	31.03.2024	Complied	

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141	M/s Gagan Brick Field Kh No- 540, Vill- Bhagtanpur, Abidpur Urf Ikhar, bahadarpur Jatt Road, District Haridwar	Shahid Ahmad 9368099740	Operational	Induced Draft	31.03.2024	Complied	
142	M/s Golden Brick Supply Tanda Bhaneda, Gadharona Road, Distt- Haridwar	Harendra Singh	Non- Operational	Induced Draft	Not Applied	Not in Operation	Unit Closed
143	M/s Golden Brick Industry Landhora Road, Akbarpur, Distt-Haridwar	Mr. Naseem 9897902906	Operational	Induced Draft	31.03.2024	Complied	
144	Shri Luxmi Brick Supply, 720, Tikola Klan ,Roorkee,Haridwar	Mr Satendra Rathi	Operational	Induced Draft	31.03.2023	Complied	
145	M/s Suhel Bhatta, Bijholi Road, Nagla Emarti, Post- Manglore, Teh- Roorkee, Distt- Haridwar	Shri Afjaal 8923416590 7078582689	Operational	Natural Draft	30.06.2023	Complied	
146	M/s Anchal Brick Field, Khasra no-132, Vill & Post-Bijholi, Tehsil- Roorkee, Distt-Haridwar	Shri Sarvan Kumar	Operational	Natural Draft	30.06.2023	Complied	
147	M/s TR Surendra Kumar Bhatta ( Tulsi Bhatta), Khasra No-193, 194, Laksar, Landhora Road, Landhora Roorkee, Haridwar	T.R Surendra 9219855294	Operational	Natural Draft	30.06.2023	Complied	
148	M/s Rana Brick Field (Aman Brick Field) bajuheri, Kaliyar, Post- Kaliyar, Tehsil- Roorkee, Distt- Haridwar	Anil Rana 9927396232	Operational	Natural Draft	30.06.2023	Complied	
149	M/S Shri Balaji brick Field ,Khata no-00354 Village- kagwali, Mnglore	vipin Kumar	Operational	Natural Draft	30.06.2023	Complied	
150	M/s Sai Brick Field Bijholi, Distt- Haridwar	Mr. Moh. Dilshad 8077517128	Operational	Natural Draft	30.06.2023	Complied	
151	M/s Golden Brick Company 169, B Bhagtowali, Saharanpur Road, Jhabreda	Mustkeem 8630950258	Operational	Natural Draft	30.06.2023	Complied	
152	M/s Jai Bhagwati Brick Field, Khasra no-545, Manglore road, Jhabreda, Tehsil- Roorkee, Haridwar	Rajat Singhal 9719764940	Operational	Natural Draft	30.06.2023	Complied	

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153	M/s Himalaya Bricks Field Vill-Tikola Kalan, Tehsil- Roorkee, Haridwar	Vijay 9758010043	Operational	Natural Draft	30.06.2023	Complied	
154	M/s R.K.S Bricks Field ,Khasra No-141, Vill- Kumradi, Rost- Manglore	Rekha Singh 9837113565	Operational	Natural Draft	30.06.2023	Complied	
155	M/s Aman Ent Udyog, Manglore Road, Bhagwanpur, Chandanpur, Landhora	Surendra Singh 9719251281	Operational	Natural Draft	30.06.2023	Complied	
156	M/s Doab Bhatta Company Vill-Ghoshipura, Tehsil- Roorkee, Distt-Haridwar	Kamil	Non- Operational	Natural Draft	Not Applied	Not in Operation	Unit Closed
157	M/s U.K. Brick Company Vill- Nagla Emarti, Bijholi Road, Post- Milapnagar, Teh- Roorkee, Distt- Haridwar	Gaffur Ali, Aakib Hasan 8126457305	Operational	Natural Draft	30.06.2023	Complied	Complaint Case file in Hon'ble ACJM Court III Dehradun
158	M/s Shri Ram Ent Udhyog Vill-Rahmatpur, Belda, Piran Kaliyar, Roorkee, Haridwar	Chandrashek har	Operational	Natural Draft	30.06.2023	Complied	Complaint Case file in Hon'ble ACJM Court III Dehradun
159	M/s Saini Brick Field Gummawala Majri, Piran Kaliyar, Roorkee, Haridwar	Aryan Saini 9997887724	Operational	Natural Draft	30.06.2023	Complied	Complaint Case file in Hon'ble ACJM Court III Dehradun
160	M/s Shri ram brick Field (Uttarakhand Brick Field)khasra no140, laksar ropad ,Nagla Imarti, Post- Milapnagar, Tehsil- Roorkee, Haridwar	raj kumar bhardwaj 9897652579	Operational	Natural Draft	30.06.2023	Complied	Complaint Case file in Hon'ble ACJM Court III Dehradun
161	M/s Sadashiv Bricks (Anil Ent Udyog) 126 M, landoura Laksar Road,Haridwar	Nitin Singhal 8791436331	Operational	Natural Draft	30.06.2023	Complied	
162	M/s M M Brick Field (Kamal Brick Field) Tanda Bhanehra, Maglore,Haridwar	Mahafuj 9837506464	Operational	Natural Draft	30.06.2023	Complied	
163	M/s Golden Brick Company Tanda Bhaneda, Akbarpur, Landhora Distt-Haridwar,	Mohd. Vaseem 9557946501	Operational	Natural Draft	30.06.2023	Complied	
164	M/s Rana Brick Field, Bhagwanpur, Chandanpur , Roorkee, Distt- Haridwar	Mr. Virendra Singh 9832204643	Operational	Natural Draft	30.06.2023	Complied	

165	M/s Gagan Janta Brick Udyog, Khasra No-158,159/2, Laksar Road, Landhora Distt-Haridwar	Mr. Farukh Ali 9837014186	Operational	Natural Draft	30.06.2023	Complied	
166	M/s Gagan Bricks Landhora, Nagla Imarti, Roorkee, Distt-Haridwar	Mr. Mubarak Ali 9548625757	Operational	Natural Draft	30.06.2023	Complied	
167	M/s Buland Brick Field Railway Line Road, Landhora, Vill-Jabardastpur, Distt-Haridwar	Mr. Tosif 9410509030	Operational	Natural Draft	30.06.2023	Complied	
168	M/s Gagan Brick udyog Railway Line Road, Landhora, Vill-Jabardastpur, Distt-Haridwar	Mr. Imran 9837118607	Operational	Natural Draft	30.06.2023	Complied	
169	M/s Chaudhary Brick Field Amarpur Kanji, Iqbalpur, roorkee, Distt-Haridwar	Baktawar Singh 9837033973	Operational	Natural Draft	30.06.2023	Complied	
170	M/s Kisan Brick Field,Khasra no- 1559 GH, 1559 G Jakariya, Jhabreada Kotwal Alampur, Roorkee, Distt-Haridwar	Naushad 9837044461	Operational	Natural Draft	30.06.2023	Complied	
171	M/s Shankar Brick Field Vill-Manakpur, Adampur, Post- Jhabrera, Distt-Haridwar	Vinay Kumar 9627404418	Operational	Natural Draft	30.06.2023	Complied	
172	M/s Om Brick Field, khasra no 550 Vill-Tikola Kalan, Tehsil-Roorkee, Distt-Haridwar	Nitin 9897960994	Operational	Natural Draft	30.06.2023	Complied	
173	M/s Shri Krishna Brick Field, Khasra no-559 k and Khata no--00264, Vill & Post-Tikola Kalan, Manglore, Roorkee,Distt-Haridwar	Amit Kumar 9627278215	Operational	Natural Draft	30.06.2023	Complied	
174	M/s Chaudhary Briks Field ( Gayatri Brick Field) ,Khasra No-01,near juice corner, Jatoli Road Sheetalpur Jhabrera, Roorkee,Distt-Haridwar	Abhishek Chaudhary	Operational	Natural Draft	30.06.2023	Complied	
175	M/s Paras Brick Field Tikola Kalan, Gurukul Kalan Road, Distt-Haridwar	sandeep Kumar 9837194376	Operational	Natural Draft	30.06.2023	Complied	
176	M/s Sonika Brick Supply Vill-Kumradi, Post-Manglore, Distt-Haridwar	Sonika	Non-Operational	Natural Draft	Not Applied	Not in Operation	Unit Closed

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177	M/s Gauri Bricks Field Vill-Nagla Amaad, Post-Manglore, Roorkee	Surendra Singh Chaudhary 9719251281	Operational	Natural Draft	30.06.2023	Complied	
178	M/s Taj Brick field ,Bahadarpur Jatt, Pathri Road ,Ambuwala, Tehsil-Haridwar	Khaleel Ahmad 9756831461	Operational	Natural Draft	30.06.2023	Complied	
179	M/s Divya Kripal Brick Field Tikola Kalan, Gurukul Narsan Road, Roorkee, Distt- Haridwar	Akshay Chaudhary 7017078170	Non-Operational	Natural Draft	Rejected on 01.02.2022 Not Applied	Not in Operation	Unit Closed since long .
180	M/s Heera Chand brick Field (Heera Brick Supply) Jainpur Jhanjhedi, Post-Landhora, Tehsil-Roorkee, Haridwar	lokesh panwar 9720752221	Operational	Natural Draft	30.06.2023	Complied	
181	M/s Ijhar Brick Field Dhandera Road, Bijholi,Distt-Haridwar	Israar	Operational	Natural Draft	30.06.2023	Complied	
182	M/s Maa Laxmi brick supply, Bhagwanpur Chandanpur, Landhora ,Distt-Haridwar	Surendra Singh Chaudhary 9719251281	Operational	Natural Draft	30.06.2023	Complied	
183	M/s Maha lakshmi Ent Udyog Field) (Gauri Brick Field) Bhagwanpur, Chandanpur, landhora,roorkee ,Distt-Haridwar	Shiv Kumar 9719331188	Operational	Natural Draft	30.06.2023	Complied	
184	M/s Amar Ent Udyog Railway Road, Landhora, Distt- Haridwar	Vipin Kumar	Non-Operational	Natural Draft	Not Applied	Not in Operation	Unit Closed since long .
185	M/s New Chand Brick Udyog Laksar Road, Landhora, Roorkee, Haridwar	Farukh Ali	Operational	Under Construction	30.06.2023	Complied	
186	M/s Aarju Brick Field Jainpur, Jhanjhedi, Landhora, Distt- Haridwar	Abdul wahid/ Irsad 9837112688	Operational	Under Construction	31.03.2024	Complied	
187	M/s Gagan Brick Company ,Bhagwanpur, Chandanpur, Manglore, Landhora, Roorkee, Haridwar	Mr. Mukesh Gupta 9897250158	Dismantled	-		Dismantled	
188	M/s New Khan Brick Field, Majri Piran Kaliyar	Akbar Khan	Dismantled	-	-	Dismantled	Complaint Case file in Hon'ble ACJM Court III Dehradun

189	M/s Rao Brick Field Dhandera, Laksar Road, Tehsil- Roorkee,	Shri Navvihar Ali	Dismantled	-		Dismantled	
190	M/s Savera Ent Udyog Vill- Nagla Emarti, Bijholi Road, Post- Dhandera, Teh- Roorkee, Distt- Haridwar	Shri Navajis Ali 9058431455	Dismantled	-	-	Dismantled	Complaint Case file in Hon'ble ACJM Court III Dehradun
191	M/s R.K. Bricks Roorkee Road, Landhora, Roorkee	Lokendra verma 9410404444	Dismantled	-		Dismantled	
192	M/s Jai Vaishno Brick Field, Vill-Harchandpur, Majra, Bhagwanpur	Anuj Sharma 9910500635	Dismantled	-		Dismantled	
193	M/s Malik Brothers Vill- Kumradi, Post- Manglore, Roorkee, Haridwar	Sandeep Kumar	Dismantled	-		Dismantled	
194	M/s Chaudhary Brick Udyog, Vill & Post- Libberheri, Tehsil- Roorkee, Haridwar	Bhordwaj	Dismantled	-		Dismantled	
195	M/s Chaudhary Brick Field Vill-Mahapur, Libberheri, Tehsil- Roorkee	Manoj Chaudhary	Dismantled	-		Dismantled	

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उत्तराखण्ड शासन  
 औद्योगिक विकास (खनन) अनुभाग-1  
 संख्या: 104/VII-A-1/2021/80-ख/16  
 देहरादून, दिनांक: 20 अक्टूबर, 2021

**अधिसूचना**

राज्यपाल, खान और खनिज (विकास और विनियमन) अधिनियम, 1957 (अधिनियम संख्या 97 वर्ष 1957) की धारा 15 द्वारा प्रदत्त शक्तियों का प्रयोग करके उत्तराखण्ड उप-खनिज (परिहार) नियमावली, 2001 में अग्रेत्तर संशोधन करने के दृष्टि से निम्नलिखित नियमावली बनाने सहर्ष स्वीकृति प्रदान करते हैं :-

**उत्तराखण्ड उप-खनिज (परिहार) (संशोधन) नियमावली, 2021**

- संक्षिप्त नाम और प्रारम्भ 1. (1) इस नियमावली का संक्षिप्त नाम उत्तराखण्ड उप-खनिज (परिहार) (संशोधन) नियमावली, 2021 है।  
 (2) यह तुरन्त प्रवृत्त होगी।
- नियम 3 का संशोधन 2. उत्तराखण्ड उप-खनिज (परिहार) नियमावली, 2001 के नियम 3 में नीचे स्तम्भ-1 में दिये गये अतिरिक्त प्रावधान के स्थान पर स्तम्भ-2 में दिया गया अतिरिक्त प्रावधान रख दिया जायेगा, अर्थात:-

स्तम्भ-1 विद्यमान प्रावधान	स्तम्भ-2 एतद्वारा प्रतिस्थापित प्रावधान
<p>उत्तराखण्ड के पर्वतीय क्षेत्र एवं मैदानी क्षेत्रों में स्वयं की निजी नापभूमि में स्थल विकास करने के उद्देश्य से पहाड़ी के कटान, बेसमेंट की खुदाई अथवा भूमि के समतलीकरण किये जाने पर निकलने वाली साधारण मिट्टी को उसी निजी नापभूमि के प्लॉट या अपने ही किसी अन्यत्र भूखण्ड (प्लॉट) पर ले जाया जाता है तो वह खनन की श्रेणी में नहीं आयेगा, और इस प्रकार उक्त के सम्बन्ध में ई0आई0ए0 की बाध्यता नहीं होगी, इस हेतु जे0सी0बी0 का प्रयोग किया जा सकता है तथा यह सुनिश्चित किया जायेगा कि यह प्रक्रिया केवल स्वयं के निजी नाप भूमि के प्रयोजन हेतु निकलने वाली साधारण मिट्टी पर ही लागू होगी। अन्य खनन संक्रियाओं पर यह लागू नहीं होगी।</p> <p>यदि उपरोक्तानुसार निजी भूमि के भूखण्ड (प्लॉट) से साधारण मिट्टी किसी अन्यत्र स्थान पर व्यवसायिक उपयोग हेतु परिवहन की जाती है, तो उक्त व्यक्ति को नियमावली की प्रथम अनुसूची में तत्समय विनिर्दिष्ट दरों पर रायल्टी का भुगतान करना होगा।</p> <p><b>स्पष्टीकरण</b></p> <p>उत्तराखण्ड के पर्वतीय क्षेत्रों में भवन निर्माण हेतु भवनों के बेसमेंट से निकलने वाली साधारण मिट्टी एवं बेस्ट मैटेरियल को रखने की व्यवस्था यदि भवन स्वामी के पास नहीं है और वह उसका व्यवसायिक उपयोग नहीं करता है तो उसे रखने हेतु स्थानीय प्रशासन की अनुमति से संबंधित तहसील के तहसीलदार द्वारा घोषित डम्पिंग जोन में</p>	<p>उत्तराखण्ड के पर्वतीय क्षेत्र एवं मैदानी क्षेत्रों में स्वयं की निजी नापभूमि में स्थल विकास करने के उद्देश्य से पहाड़ी के कटान, बेसमेंट की खुदाई अथवा भूमि के समतलीकरण किये जाने पर निकलने वाली साधारण मिट्टी को उसी निजी नापभूमि के प्लॉट या अपने ही किसी अन्यत्र भूखण्ड (प्लॉट) पर ले जाया जाता है तो वह खनन की श्रेणी में नहीं आयेगा और इस प्रकार उक्त के सम्बन्ध में ई0आई0ए0 की बाध्यता नहीं होगी, इस हेतु जे0सी0बी0 का प्रयोग किया जा सकता है तथा यह सुनिश्चित किया जायेगा कि यह प्रक्रिया केवल स्वयं के निजी नाप भूमि के प्रयोजन हेतु निकलने वाली साधारण मिट्टी पर ही लागू होगी। अन्य खनन संक्रियाओं पर यह लागू नहीं होगी।</p> <p>यदि उपरोक्तानुसार निजी भूमि के भूखण्ड (प्लॉट) से साधारण मिट्टी किसी अन्यत्र स्थान पर व्यवसायिक उपयोग हेतु परिवहन की जाती है, तो उक्त व्यक्ति को नियमावली की प्रथम अनुसूची में तत्समय विनिर्दिष्ट दरों पर रायल्टी का भुगतान करना होगा।</p> <p><b>स्पष्टीकरण</b></p> <p>उत्तराखण्ड के पर्वतीय क्षेत्रों में भवन निर्माण हेतु भवनों के बेसमेंट से निकलने वाली साधारण मिट्टी एवं बेस्ट मैटेरियल को रखने की व्यवस्था यदि भवन स्वामी के पास नहीं है और वह उसका व्यवसायिक उपयोग नहीं करता है तो उसे रखने हेतु स्थानीय प्रशासन की अनुमति से संबंधित तहसील के तहसीलदार द्वारा घोषित डम्पिंग जोन में</p>

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संरक्षित किया जायेगा, जिसका उपयोग भविष्य में मैदान/हैलीपैड आदि बनाने में उपयोग किया जायेगा। यह प्रक्रिया केवल स्वयं के भवन निर्माण के प्रयोजन हेतु निकलने वाली साधारण मिट्टी एवं वेस्ट मैटेरियल पर ही लागू होगी, इस हेतु रायल्टी में छूट प्रदान की जाती है। डम्पिंग जोन के अतिरिक्त साधारण मिट्टी एवं वेस्ट मैटेरियल का अन्यत्र भरण हेतु उपयोग किये जाने पर उपयोगकर्ता द्वारा साधारण मिट्टी की रायल्टी देय होगी।

संरक्षित किया जायेगा, जिसका उपयोग भविष्य में मैदान/हैलीपैड आदि बनाने में उपयोग किया जायेगा। यह प्रक्रिया केवल स्वयं के भवन निर्माण के प्रयोजन हेतु निकलने वाली साधारण मिट्टी एवं वेस्ट मैटेरियल पर ही लागू होगी, इस हेतु रायल्टी में छूट प्रदान की जाती है। डम्पिंग जोन के अतिरिक्त साधारण मिट्टी एवं वेस्ट मैटेरियल का अन्यत्र भरण हेतु उपयोग किये जाने पर उपयोगकर्ता द्वारा साधारण मिट्टी की रायल्टी देय होगी।

अतिरिक्त प्रावधान :-

पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार की अधिसूचना सं० 1088, दिनांक 28.03.2020 के परिशिष्ट-9 के बिन्दु सं० 3 एवं बिन्दु सं० 13 के प्रावधानान्तर्गत नदी/सहायक नदी/गदरों के तल से लगी एवं उक्त से भिन्न निजी नाप भूमि के समतलीकरण, वाटर स्टोरेज टैंक, रिसाईक्लिंग टैंक, मत्स्य तालाब आदि निर्माण क्रियाकलाप को गैर खननकारी क्रियाकलाप के रूप में घोषित करते हुए उक्त गैर खननकारी क्रियाकलाप हेतु पर्यावरणीय अनुमति की आवश्यकता नहीं होगी।

उक्त के अतिरिक्त ईट मिट्टी एवं सड़क भरण हेतु साधारण मिट्टी को निकालने की क्रिया खनन संक्रियाओं के अन्तर्गत नहीं आयेगी, जब तक कि खनन स्थल की गहराई 02 मीटर से अधिक न हो।

इन क्रियाकलापों से निकासी किये गये उपखनिज यथा बालू, बजरी, बोल्टर, मिट्टी, मक आदि की निकासी पर नियमानुसार रायल्टी एवं अन्य शुल्क देय होंगे। इस हेतु उत्तराखण्ड उप-खनिज (परिहार) नियमावली 2001 (समय-समय पर यथासंशोधित) के अन्तर्गत आवेदन जिला खान अधिकारी/निदेशक, भूतत्व एवं खनिकर्म इकाई द्वारा प्राधिकृत अधिकारी के समक्ष प्रस्तुत किया जायेगा तथा उपजिलाधिकारी एवं जिला खान अधिकारी की गठित समिति द्वारा स्थलीय संयुक्त निरीक्षण आख्या जिला खान

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	अधिकारी द्वारा महानिदेशक, भूतत्व एवं खनिकर्म इकाई को प्रस्तुत की जायेगी तथा महानिदेशक, भूतत्व एवं खनिकर्म इकाई की संस्तुति पर शासन द्वारा अनुज्ञा अधिकतम 06 माह की अवधि हेतु स्वीकृत की जायेगी।
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आज्ञा से,  
(आर० मीनाक्षी सुन्दरम)  
सचिव

दिनांक 21.09.2022 को ईट भट्टा एसोशियेशन व उपजिलाधिकारी रुड़की के साथ ईट भट्टा के संचालनार्थ सहमति आवेदन करने तथा अवैध ईंधन भण्डारण/जलाने विषयक सम्पन्न बैठक का कार्यवृत्त।

उपजिलाधिकारी कार्यालय, रुड़की में उपजिलाधिकारी की उपस्थिति में जनपद-हरिद्वार स्थित ईट भट्टों के सहमति आवेदन करने विषयक तथा पर्यावरणीय मानकों के अनुपालन के सम्बन्ध में ईट भट्टों एसोशियेशन के पदाधिकारियों के साथ दिनांक 21.09.2022 को बैठक आयोजित की गयी बैठक में उपस्थिति निम्नवत रही:-

- श्री विजयनाथ शुक्ला, उपजिलाधिकारी रुड़की, जिला-हरिद्वार।
- श्री नरेश कुमार त्यागी, अध्यक्ष, ईट निर्माता कल्याण समिति, हरिद्वार मै0 नरेश ईट उद्योग, नगला इमरती।
- श्री विपिन गोयल, सचिव, ईट निर्माता कल्याण समिति, हरिद्वार मै0 गोयल ब्रिक इन्डस्ट्रीज, लंदौरा।
- श्री सुभाष पंवार, क्षेत्रीय अधिकारी (प्र0), उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड रुड़की।
- डा0 अजीत सिंह, सहायक वैज्ञानिक अधिकारी, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड रुड़की।

सर्वप्रथम, क्षेत्रीय अधिकारी द्वारा समिति के सदस्यों का स्वागत करते हुए अलगत कराया गया कि पर्यावरणीय मानकों को पालन करते हुए ईट भट्टों को सहमति हेतु आवेदन किया जाना है। वर्तमान तक 195 ईट भट्टों के सापेक्ष मात्र 14 ईट भट्टों द्वारा सहमति प्राप्त की गयी है। जबकि 70-75 % तक भट्टों द्वारा नैचुरल ड्राफ्ट से इन्ड्यूस्ड ड्राफ्ट ब्रिक क्लिन (हाई ड्राफ्ट) में परिवर्तित कर दिया गया है। किन्तु सहमति हेतु आवेदन नहीं किया गया है।

सचिव ईट भट्टा एसोशियेशन द्वारा अवगत कराया गया कि कोरोना काल एवं इन्ड्यूस्ड ड्राफ्ट (हाई ड्राफ्ट) न होने के कारण विगत वर्षों से सहमति प्राप्त नहीं की गयी उन्हें पूर्व वर्षों से भी शुल्क भुगतान किया जाना है, जो कि न्याय संगत नहीं है। सचिव ईट भट्टा समिति द्वारा पूर्व वर्ष में सहमति प्राप्त करने वाले ईट भट्टों को सहमति शुल्क में छूट प्रदान करने का अनुरोध किया गया।

सचिव ईट भट्टा समिति द्वारा अवगत कराया गया कि इन्ड्यूस्ड ड्राफ्ट (हाई ड्राफ्ट) ईट भट्टों के सापेक्ष पुरानी तकनीकी से संचालित ईट भट्टा के कारण आर्थिक व्यवहार्यता (Economic viability) नहीं आ रही है। अतः पुरानी तकनीकी से संचालित उद्योगों को सहमति निर्गत न कर उनके विरुद्ध नियमानुसार कार्यवाही की जाये।

सचिव, ईट भट्टे द्वारा यह भी अवगत कराया गया, कि पुरानी तकनीकी के भट्टों द्वारा अपने भट्टों में ईंधन के रूप में रबर व प्लास्टिक का भण्डारण किया जा रहा है, जिसका उपयोग उनके द्वारा ईंधन के रूप में किया जायेगा। उक्त के विरुद्ध तत्काल कार्यवाही की जाये, जिससे अवैध ईंधन का प्रयोग रोका जा सके।

यह भी अवगत कराना उचित होगा कि राज्य बोर्ड द्वारा पत्रांक सं0-UEPPCB/HO/Gen-29/123/2021 दिनांक 30.11.2019 को 79 ईट भट्टों पर पर्यावरणीय क्षतिपूर्ति आरोपित की गयी थी। उक्त पर्यावरणीय क्षतिपूर्ति की राशि को भी माफ किये जाने का अनुरोध समिति द्वारा दिया गया।

क्षेत्रीय अधिकारी द्वारा सहमति शुल्क में छूट प्रदान दिये जाने तथा पर्यावरणीय क्षतिपूर्ति माफ किये जाने विषयक बताया गया कि पॉलिसी मैटर होने पर उक्त दोनों बिन्दुओं के निस्तारण मुख्यालय स्तर पर किया जाना है। इसलिए उक्त सम्बन्ध में सक्षम स्तर पर पत्राचार किया जाना उचित होगा।

क्षेत्रीय अधिकारी द्वारा अवगत कराया गया कि गत वर्ष अवैध ईंधन जलाने वाले उद्योगों के विरुद्ध सक्षम न्यायालय में शिकायत पत्र दर्ज किया गया एवं बोर्ड मुख्यालय को भी नियमानुसार कार्यवाही की संस्तुति प्रेषित की गयी थी। उनके द्वारा अवगत कराया गया कि उक्त प्रकरण पर प्रशासन के साथ मिलकर अवैध ईंधन भण्डारण करने वालों के विरुद्ध नियमानुसार कार्यवाही की जायेगी।

उपजिलाधिकारी रुड़की द्वारा सुझाव दिया गया कि बिना सहमति संचालित ईट भट्टों तथा अवैध ईंधन जलाने वाले उद्योगों के विरुद्ध GST रजिस्ट्रेशन रद्द किये जाने हेतु वाणिज्यिक विभाग को निर्देशित किया जाए तथा उनके द्वारा अवगत कराया गया कि शीघ्र ही संयुक्त रूप से निरीक्षण कर अवैध भट्टों संचालकों के विरुद्ध नियमानुसार कार्यवाही की जायेगी।

क्षेत्रीय अधिकारी द्वारा सहमति हेतु आवेदन करने के साथ-साथ तथा भट्टों की चिमनी में वायु गुणवत्ता अनुश्रवण हेतु मानकों के अनुरूप पोर्टहोल, प्लेटफार्म तथा सिड़ियां स्थापित किये जाने विषयक अवगत कराया गया ताकि ईट भट्टों के संचालन होने पर वायु गुणवत्ता का अनुश्रवण किया जा सके।  
बैठक में उपस्थित ईट भट्टों निर्माता कल्याण समिति के सभी पदाधिकारियों द्वारा पर्यावणीय मानकों के अनुपालन में अपनी प्रतिवद्धता व्यक्त की गयी।

अन्त में पदाधिकारियों का धन्यवाद ज्ञापित करते हुए बैठक समाप्त की गयी।

  
(सुभाष चन्द पवार)  
क्षेत्रीय अधिकारी (प्र०)

प्रतिलिपि:-

1. सदस्य सचिव महोदय, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, देहरादून को सादर सूचनार्थ प्रेषित।
2. जिलाधिकारी महोदय, जिला-हरिद्वार को सादर सूचनार्थ प्रेषित।
3. उपजिलाधिकारी महोदय, रुड़की/भगवानपुर, जिला-हरिद्वार को सादर सूचनार्थ प्रेषित।
4. अध्यक्ष, ईट निर्माता कल्याण समिति, हरिद्वार में 0 नरेश ईट उद्योग, नगला इमरती को इस अनुरोध के साथ, कि उक्त सम्बन्ध में बैठक कर कार्यवृत्त में चिन्हित बिन्दुओं के अनुपालन हेतु समस्त ईट भट्टों संचालकों को अवगत कराया जाये।
5. सचिव, ईट निर्माता कल्याण समिति, हरिद्वार में 0 गोयल ग्रिक इन्डस्ट्रीज, लंबौरा को इस अनुरोध के साथ, कि उक्त सम्बन्ध में बैठक कर कार्यवृत्त में चिन्हित बिन्दुओं के अनुपालन हेतु समस्त ईट भट्टों संचालकों को अवगत कराया जाये।

  
क्षेत्रीय अधिकारी (प्र०)



सेवा में,

M/s सूनी लेलान

195 ईट बट्टों

विषय:- ईट भट्टों के संचालन से पूर्व सहमति प्राप्त करने के सम्बन्ध में।  
महोदय,

कृपया अवगत होना चाहेंगे कि ईट भट्टों के संचालन से पूर्व राज्य बोर्ड से जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1974 एवं वायु (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1981 के अन्तर्गत संचालनार्थ सहमति प्राप्त करना अनिवार्य है। संचालनार्थ सहमति प्राप्त करने हेतु निम्न बिन्दुओं पर आपका ध्यानाकर्षण आवश्यक है।

1. ईट भट्टों को संचालनार्थ सहमति प्राप्त करने हेतु उत्पादन प्रक्रिया परिवर्तन मैनुयल ड्राफ्ट से इन्ड्यूस्ट्रियल ड्राफ्ट ब्रिक क्लिन (जिग जैग ब्रिक सैटिंग के साथ रेक्टैंगुलर आकार की क्लिन) की स्थापना अनिवार्य है।
2. राज्य बोर्ड द्वारा ईट भट्टों में नैचुरल ड्राफ्ट आधारित ईट भट्टों में दिनांक 30.09.2020 तक इन्ड्यूस्ट्रियल ड्राफ्ट ब्रिक क्लिन (जिग जैग ब्रिक सैटिंग के साथ रेक्टैंगुलर आकार की क्लिन) में परिवर्तन किये जाने तथा ईट भट्टों के चारों तरफ धूल नियंत्रण हेतु पक्का मार्भ बनाये जाने हेतु दिनांक 13.05.2019 को निर्देशित किया गया था। जिसे पुनः आपके अनुरोध पर दिनांक 31.03.2021 तक बढ़ाया गया।
3. राज्य बोर्ड द्वारा ईट भट्टों की चिमनी में वायु गुणवत्ता अनुश्रवण की व्यवस्था के सम्बन्ध में क्षेत्रीय कार्यालय के पत्रांक सं0-यूकेपीसीबी0/आर0ओ0आर0/सा0-31/2021/1422 दिनांक 27.02.2021 में केन्द्रीय प्रदूषण नियंत्रण बोर्ड के मार्गदर्शन के अनुरूप लैडर, पोर्टहॉल तथा प्लेटफार्म का निर्माण किये जाने हेतु निर्देशित किया गया।
4. प्रायः शिकायतों में देखा गया कि कतिपय ईट भट्टों द्वारा अपने भट्टों में ईंधन के रूप में रबड़ व प्लास्टिक का प्रयोग किया जा रहा है जो कि पूर्णतयः अवैध है।

अतः आपको इस पत्र के माध्यम से निर्देशित किया जाता है, कि ईट भट्टों के संचालन से पूर्व बोर्ड मुख्यालय से निर्गत निर्देश दिनांक 13.05.2019 (नैचुरल ड्राफ्ट से इन्ड्यूस्ट्रियल ड्राफ्ट में परिवर्तन करने) का अनुपालन, चिमनी की वायु गुणवत्ता अनुश्रवण व्यवस्था मानकों के अनुरूप करने तथा राज्य बोर्ड से संचालनार्थ सहमति (Consent to Operate) प्राप्त करने के उपरान्त ही ईट भट्टों का संचालन सुनिश्चित करें एवं ईंधन के रूप में रबड़ एवं प्लास्टिक का प्रयोग कदापि न करें।

उपरोक्त बिन्दुओं के अनुपालन के अभाव में तथा बिना सहमति प्राप्त ईट भट्टों का संचालन अवैध माना जाएगा एवं नियमानुसार कार्यवाही जिसमें पर्यावरणीय क्षतिपूर्ति भी सम्मिलित है की संस्तुति बोर्ड मुख्यालय प्रेषित की जायेगी।

भवदीय,

(सुभाष चन्द्र शर्मा)

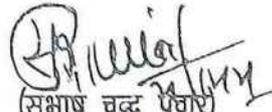
क्षेत्रीय अधिकारी (प्र०)

...क्रमशः पार्श्व पृष्ठ पर...

दिनांक 20.12.2021 को ईट भट्टा एसोशियेशन के साथ ईट भट्टों के संचालनार्थ सहमति आवेदन किये जाने विषयक सम्पन्न बैठक का कार्यवृत्त।

क्षेत्रीय कार्यालय रुड़की में क्षेत्रीय अधिकारी की उपस्थिति में जनपद-हरिद्वार स्थित ईट भट्टों के सहमति आवेदन करने विषयक तथा पर्यावरणीय मानकों के अनुपालन के सम्बन्ध में ईट भट्टों एसोशियेशन के पदाधिकारियों के साथ दिनांक 20.12.2021 को बैठक आयोजित की गयी बैठक में उपस्थिति निम्नवत है-

- i. श्री नरेश कुमार त्यागी, अध्यक्ष, ईट निर्माता कल्याण समिति, हरिद्वार मै0 नरेश ईट उद्योग, नगला इमरती।
  - ii. श्री विपिन गोयल, सचिव, ईट निर्माता कल्याण समिति, हरिद्वार मै0 गोयल ब्रिक इन्डस्ट्रीज, लंढौरा।
  - iii. श्री सुभाष सिंघल, कोषाध्यक्ष, ईट निर्माता कल्याण समिति, हरिद्वार मै0 सजल ब्रिक फिल्ड, बिझौली रोड़।
  - iv. श्री फहीम अहमद, सदस्य, ईट निर्माता कल्याण समिति, हरिद्वार मै0 एकता ब्रिक फिल्ड, जौरासी, रुड़की।
1. सर्वप्रथम, क्षेत्रीय अधिकारी द्वारा समिति के सदस्यों का स्वागत करते हुए अवगत कराया गया कि पर्यावरणीय मानकों को पालन करते हुए ईट भट्टों को सहमति हेतु आवेदन किया जाना है। वर्तमान तक 180 ईट भट्टों के सापेक्ष मात्र 4-5 ईट भट्टों द्वारा सहमति हेतु आवेदन किया गया है। जबकि 70-75 % तक भट्टों द्वारा नैचुरल ड्राफ्ट से इन्ड्यूस्ड ड्राफ्ट ब्रिक क्लिन (हाई ड्राफ्ट) में परिवर्तित कर दिया गया है।
  2. ईट भट्टा एसोशियेशन द्वारा अवगत कराया गया कि वर्तमान में लगभग 70-75 % ईट भट्टा द्वारा नैचुरल ड्राफ्ट से इन्ड्यूस्ड ड्राफ्ट (हाई ड्राफ्ट) में परिवर्तित किया जा चुका है। जबकि ईट भट्टों के खनन प्रक्रियाओं हेतु शासन द्वारा पर्यावरणीय स्वीकृति में छूट प्रदान की गयी है।
  3. सचिव ईट भट्टा एसोशियेशन द्वारा अवगत कराया गया कि कोरोना काल एवं इन्ड्यूस्ड ड्राफ्ट (हाई ड्राफ्ट) न होने के कारण विगत वर्षों से सहमति प्राप्त नहीं की गयी उन्हे पूर्व वर्षों से भी शुल्क भुगतान किया जाना है, जो कि न्याय संगत नहीं है। सचिव ईट भट्टा समिति द्वारा पूर्व वर्ष में सहमति प्राप्त करने वाले ईट भट्टों को सहमति शुल्क में छूट प्रदान करने का अनुरोध किया गया।
  4. सचिव ईट भट्टा समिति द्वारा अवगत कराया गया कि इन्ड्यूस्ड ड्राफ्ट (हाई ड्राफ्ट) ईट भट्टों के सापेक्ष पुरानी तकनीकी से संचालित ईट भट्टा के कारण आर्थिक व्यवहार्यता (Economic viability) नहीं आ रही है। अतः पुरानी तकनीकी से संचालित उद्योगों को सहमति निर्गत न कर उनके विरुद्ध नियमानुसार कार्यवाही की जाये।
  5. यह भी अवगत कराना उचित होगा कि राज्य बोर्ड द्वारा पत्रांक सं0-UEPPCB/HO/Gen-29/123/2021 दिनांक 30.11.2019 को 79 ईट भट्टों पर पर्यावरणीय क्षतिपूर्ति आरोपित की गयी थी। उक्त पर्यावरणीय क्षतिपूर्ति की राशि को भी माफ किये जाने का अनुरोध समिति द्वारा दिया गया।
  6. क्षेत्रीय अधिकारी द्वारा सहमति शुल्क में छूट प्रदान दिये जाने तथा पर्यावरणीय क्षतिपूर्ति माफ किये जाने विषयक बताया गया कि पॉलिसी मैटर होने पर उक्त दोनों बिन्दुओं के निस्तारण मुख्यालय स्तर पर किया जाना है।
  7. क्षेत्रीय अधिकारी द्वारा समिति को सहमति हेतु आवेदन करने के साथ-साथ तथा भट्टों की चिमनी में वायु गुणवत्ता अनुश्रवण हेतु मानकों के अनुरूप पोर्टहोल, प्लेटफार्म तथा सिड़ियां स्थापित किये जाने विषयक अवगत कराया गया ताकि ईट भट्टों के संचालन होने पर वायु गुणवत्ता का अनुश्रवण किया जा सके।
  8. बैठक में उपस्थित ईट भट्टों निर्माता कल्याण समिति के सभी पदाधिकारियों द्वारा पर्यावरणीय मानकों के अनुपालन में अपनी प्रतिबद्धता व्यक्त की गयी।  
अन्त में पदाधिकारियों का धन्यवाद ज्ञापित करते हुए बैठक समाप्त की गयी।

  
(सुभाष चन्द्र चव्वा) 20/12/21  
क्षेत्रीय अधिकारी (प्र०)



सेवा में,

सूची संलग्न ।

विषय:- ईट भट्टों में संचालन से पूर्व सहमति प्राप्त करने, उत्पादन प्रक्रिया परिवर्तन एवं मिट्टी खुदाई हेतु पूर्व पर्यावरणीय स्वीकृति के सम्बन्ध में।

महोदय,

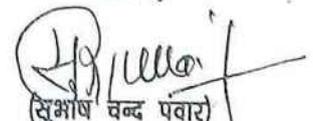
कृपया अवगत होना चाहेंगे कि ईट भट्टों के संचालन से पूर्व राज्य बोर्ड से जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1974 एवं वायु (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1981 के अन्तर्गत संचालनार्थ सहमति प्राप्त करना अनिवार्य है। संचालनार्थ सहमति प्राप्त करने हेतु निम्न बिन्दुओं पर आपका ध्यानाकर्षण आवश्यक है।

1. ईट भट्टों को संचालनार्थ सहमति प्राप्त करने हेतु उत्पादन प्रक्रिया परिवर्तन मैनुयल ड्राफ्ट से इन्ड्यूस्ट्रियल ड्राफ्ट ब्रिक क्लिन (जिग जैग ब्रिक सैटिंग के साथ रेक्टैंगुलर आकार की क्लिन) की स्थापना तथा मिट्टी खुदाई हेतु सक्षम स्तर से पर्यावरणीय स्वीकृति प्राप्त करनी भी अनिवार्य है।
2. राज्य बोर्ड द्वारा ईट भट्टों में नैचुरल ड्राफ्ट आधारित ब्रिक क्लिन में दिनांक 30.09.2020 तक इन्ड्यूस्ट्रियल ड्राफ्ट ब्रिक क्लिन (जिग जैग ब्रिक सैटिंग के साथ रेक्टैंगुलर आकार की क्लिन) में परिवर्तन किये जाने तथा ईट भट्टों के चारों तरफ धूल नियंत्रण हेतु पक्का मार्ग बनाये जाने हेतु दिनांक 13.05.2019 को निर्देशित किया गया था। जिसे पुनः आपके अनुरोध पर दिनांक 31.03.2021 तक बढ़ाया गया।
3. राज्य बोर्ड द्वारा ईट भट्टों की चिमनी में वायु गुणवत्ता अनुश्रवण की व्यवस्था के सम्बन्ध में क्षेत्रीय कार्यालय के पत्रांक सं0- यूकेपीसीबी/आर0ओ0आर0/सा0-31/2021/1422 दिनांक 27.02.2021 में केन्द्रीय प्रदूषण नियंत्रण बोर्ड के मार्गदर्शन के अनुरूप लैंडर, पोर्टहॉल तथा प्लेटफार्म का निर्माण किये जाने हेतु निर्देशित किया गया।
4. ईट भट्टों में मिट्टी खुदाई हेतु पूर्व पर्यावरणीय स्वीकृति के सम्बन्ध में औद्योगिक विकास (खनन) अनुभाग-1 उत्तराखण्ड शासन के आदेश संख्या-1030/VII-I-A/2021-09(103)2020 दिनांक 29.06.2021 को पारित आदेश में स्पष्ट किया गया कि ईट भट्टों में मिट्टी खुदाई के लिए पर्यावरणीय स्वीकृति में छूट प्रदान नहीं की जा सकती है। अर्थात् मिट्टी खुदाई हेतु पूर्व पर्यावरणीय स्वीकृति लेना अनिवार्य है।

अतः आपको इस पत्र के माध्यम से निर्देशित किया जाता है, कि ईट भट्टों के संचालन से पूर्व बोर्ड मुख्यालय से निर्गत निर्देश दिनांक 13.05.2019 (नैचुरल ड्राफ्ट से इन्ड्यूस्ट्रियल ड्राफ्ट में परिवर्तन करने) का अनुपालन, चिमनी की वायु गुणवत्ता अनुश्रवण व्यवस्था मानकों के अनुरूप करने तथा मिट्टी खुदाई हेतु पूर्व पर्यावरणीय स्वीकृति एवं राज्य बोर्ड से संचालनार्थ सहमति (Consent to Operate) प्राप्त करने के उपरान्त ही ईट भट्टों का संचालन सुनिश्चित करें।

उपरोक्त बिन्दुओं के अनुपालन के अभाव में ईट भट्टों का संचालन अवैध माना जाएगा एवं नियमानुसार कार्यवाही जिसमें पर्यावरणीय क्षतिपूर्ति भी सम्मिलित है की संस्तुति बोर्ड मुख्यालय प्रेषित की जायेगी।

भवदीय,

  
शुभाष चन्द पवार  
क्षेत्रीय अधिकारी (प्र0)

Pending List with beyond Timeline											
1	2	3	4	5	6	7	8	9	10	11	12
S.No	Name & Address of Brick Kilns	Date of Application	Date of Return Incomplete Application	Date of Re-submitted Application	Date of Inspection	Date of Grant	Disposal Period (Days)	Application Pending with Applicant (Days)	Processing Period in Regional Office Roorkee	Pending Days beyond timeline	Reason for Delay
1	M/s Aasra Brick Field khasra no-222, Gadarona Road, Manglore, Distt- Haridwar	12.11.2019	05.03.2020	14.12.2022	14.12.2022	15.12.2022	1129 Days	1014 Days	115 Days	55 Days	Due to applicability of Environment Clearance
2	M/s Welcome Brick Field Chak No-2239, Bahar Hdood, Mundlana Road, Manglore, Distt- Haridwar	18.11.2019	05.03.2020	14.12.2022	14.12.2022	15.12.2022	1123 days	1014 days	109 Days	49 Days	Due to applicability of Environment Clearance
3	M/s Royal Brick Field Kh No- 56, Mundlana Road, Manglore, Distt- Haridwar	08.11.2019	05.03.2020	05.12.2022	19.11.2022	11.12.2022	1129 Days	1005 days	124 days	64 Days	Due to applicability of Environment Clearance
4	M/s Heera Brick Company Khasra No- 913, Bhagwanpur, Chandanpur, Roorkee, Distt- Haridwar	14.11.2019	05.03.2020	05.12.2022	19.11.2022	11.11.2022	1124 days	1005 Days	119 days	59 Days	Due to applicability of Environment Clearance
5	M/s New Swagat Brick Udyog 73-74, Jainpur Jhanjhedi, Roorkee, Distt- Haridwar	31.03.2020	03.11.2020	12.12.2022	13.12.2022	14.12.2022	988 Days	769 Days	219 Days	159 Days	Due to applicability of Environment Clearance
6	M/s Heera Ent Udyog, Village- Jainpur Jhanjhedi, Manglore, Road, Roorkee, Haridwar	15.11.2019	05.03.2020	05.12.2022	19.11.2022	11.12.2022	1122 Days	1005 Days	117 days	57 Days	Due to applicability of Environment Clearance
7	M/s Mahalakshmi Brick Field, Vill- Thaska, Manglore Deoband Road, Roorkee, Distt- Haridwar	13.12.2019	5.03.2020	14.12.2022	14.02.2022	15.12.2022	1098 Days	1014 Days	84 days	24 Days	Due to applicability of Environment Clearance

8	M/s Malik Brothers Vill-Bhagtowali, Jhabreda, Tehsil-Roorkee, Distt- Haridwar	06.11.2019	05.03.2020	22.12.2022	23.12.2022	27.12.2022	1147 Days	1022 Days	125 Days	65 Days	Due to applicability of Environment Clearance
9	M/s Golden Brick Field Tanda Bhaneda, Akbarpur, Landhora, Distt-Haridwar	08.11.2019	05.03.2020	27.12.2022	27.12.2022	29.12.2022	1147 Days	1027 Days	120 Days	60 Days	Due to applicability of Environment Clearance
10	M/s Jai Badri Vishal Brick Field, Vill-Tejjupur, Post-Chudiyala, Bhagwanpur, Distt-Haridwar	02.03.2021	13.09.2021	20.12.2022	26.12.2022	29.12.2022	667 days	463 days	204 days	144 Days	Due to applicability of Environment Clearance
11	M/s S T Brick Field Tikola Kalan, Post- Tikola Kalan, Narsan ,Distt-Haridwar	05.11.2019	05.03.2020	16.12.2022	22.12.2022	27.12.2022	1148 Days	1016 Days	132 Days	72 Days	Due to applicability of Environment Clearance
12	M/s Shri Ganpati Brick Field, Chak no-806, Gata-566/3 Vill & Post-Jhabreda, Roorkee, Distt-Haridwar	31.12.2019	05.03.2020	16.12.2022	23.12.2022	27.12.2022	1092 Days	1016 days	76 days	16 Days	Due to applicability of Environment Clearance
13	M/s Sabri Brick Udyog, salarpur, Gadharona Road, Manglore, Distt- Haridwar	11.11.2019	05.03.2020	27.12.2022	27.12.2022	29.12.2022	1144 Days	1027 Days	117 days	57 Days	Due to applicability of Environment Clearance
14	M/s Sagar Brick Company khasra no-283 Gadharona Road, Salarpur, Distt-Haridwar	11.11.2019	05.03.2020	03.11.2022	22.12.2022	29.12.2022	1144 days	973 days	171 days	111 Days	Due to applicability of Environment Clearance
15	M/s New Sabri Brick Udyog, Jainpur, Jhanjhedi, Roorkee, Distt- Haridwar	16.11.2019	05.03.2020	27.12.2022	27.12.2022	29.12.2022	1139 days	1027 days	112 days	52 Days	Due to applicability of Environment Clearance
16	M/s A.K Brick Field Bedupur Chowk, Kaliyar, Bhagwanpur Bahadrabad Bypass, Roorkee, Distt- Haridwar	13.07.2021	13.09.2021	31.01.2023	01.02.2023	03.02.2023	570 Days	505 Days	65 days	05 Days	Due to applicability of Environment Clearance

17	M/s Bharat Brick Field KHASRA NO. 48,49A,383B,3282,203C, VILL BOODPUR JAT, MANGLOUR,ROORKEE Haridwar	01.01.2020	5.03.2020	31.01.2023	17.02.2023	20.02.2023	1146 Days	1062 Days	84 Days	24 Days	Due to applicability of Environment Clearance
18	M/s Yuvraj Brick Field, Khasra No- 90,318,322,323,324, 328, Boodpur Jat, Gurukul Narsan, Roorkee	02.01.2020	05.03.2020	29.12.2022	03.01.2023	10.01.2023	1104 days	1029 days	75 Days	15 days	Due to applicability of Environment Clearance
19	M/s Jamuna Ent Udyog Vill-Libberheri, Roorkee, Haridwar	25.03.2021	13.09.2021	28.01.2023	27.01.2023	31.01.2023	677 Days	502 Days	175 Days	115 Days	Due to applicability of Environment Clearance
20	M/s Chaudhary Brick Field Amarpur Kanji, Iqbalpur, roorkee, Distt-Haridwar	19.11.2019	05.03.2020	03.02.2023	18.02.2023	18.02.2023	1187 Days	1065 Days	122 Days	62 Days	Due to applicability of Environment Clearance
21	M/s Golden Brick Industry Landhora Road, Akbarpur, Distt-Haridwar	05.11.2019	05.03.2020	28.01.2023	27.01.2023	31.01.2023	1183 days	1059 days	124 days	64 Days	Due to applicability of Environment Clearance
22	M/s Veer Baba Brick Field Ghosipura, Mundlana Road, Roorkee, Haridwar	29.06.2019	-	-	12.09.2019	12.09.2019	75 Days	-	75 Days	15 Days	Due to applicability of Environment Clearance
23	M/s Doab Bhatta Company Manakpur, Adampur, Bhagwanpur, Distt- Haridwar	29.06.2019	-	-	09.09.2019	14.09.2019	77 days	-	77 days	17 Days	Due to applicability of Environment Clearance
24	M/s Durga Bhatta Vill-Manakpur, Adampur, Shivpur Road, Distt- Haridwar	29.06.2019	-	-	09.09.2019	14.09.2019	77 days	-	77 days	17 Days	Due to applicability of Environment Clearance
25	M/s Shiv Sagar Brick Field Vill-Bajuhedi, upper canal road, Roorkee, Piran Kaliyar, Distt- Haridwar	13.01.2022	03.04.2022	20.06.2022	21.07.2022	21.07.2022	189 Days	78 Days	111 Days	51 Days	Due to fee related technical problem

26	M/s Ekta Brick Field Vill-Jorashi Landhora, Teh-Roorkee, Distt- Haridwar	17.11.2021	20.01.2022	21.1.2022	21.01.2022	21.01.2022	65 Days	01 Day	65 Days	05 Days	Due to fee related technical problem
27	M/s Raj Brick field, Bhukkanpur near Mundlana Road, Roorkee, Haridwar	30.11.2022	15.12.2022	07.01.2023	31.01.2023	03.02.2023	93 days	17 days	76 days	16 Days	Due to fee related technical problem
28	M/s Shri Shyam Priya Brick Field, Vill-Thaska, Post-Manglore, Distt-Haridwar	08.09.2022	02.12.2022	20.02.2023	20.02.2023	20.02.2023	165 ays	80 days	85 Days	25 Days	Due to fee related technical problem
29	M/s Heera Brick Field Kh No-831, 832, Bhagwanpur, Chandanpur, Manglore, Roorkee, Haridwar	14.11.2022	12.12.2022	16.12.2022	12.01.2023	29.01.2023	76 Days	04 days	72 Days	12 Days	Due to Fee related Technical problem.
Remarks:-1. 24 Application before date 28.10.2021 were pending due to necessity of prior Environment approval before that time.											
2. 05 Application After 28.10.2021 were pending due to Fee related or other technical related problem.											
3. 60 Days disposal timeline fixed by Board for Orange Category Units.											

## Annexure-9

Application Received After 12.01.2023										
1	2	3	4	5	6	7	8	9	10	11
S.No	Name & Address of Brick Kiln	Date of Application	Date of Return Incomplete Application	Date of Re-submitted by Application	Date of Inspection	Date of Grant	Disposal Period (Days)	Application Pending with Applicant (Days)	Processing Period in Regional Office Roorkee	Pending Days
1	Raj brick Field -Unit -2 khata 138, khasra no-94, 95, Bukkanpur, Mudlana road, Roorkee, Haridwar	24.02.2023	-	-	25.02.2023	25.02.2023	01 Days	-	01 Days	0
2	M/s Shan Brick udyog Rahmatpur road, piran Kaliyar, Tehsil- Roorkee	22.02.2023	-	-	23.02.2023	23.02.2023	01 days	-	01 Days	0
3	M/s Anmol Brick Company, khasra no-235 Vill-Baswakheri, Post- Manglore, Tehsil- Roorkee	23.01.2023	25.01.2023	07.02.2023	07.02.2023	13.02.2023	21 Days	13 days	08 days	0
4	M/s Vikas Brick Field Old Name-Aakash Brick ,167/1, 168/1, Field Laksar Road, Landhora	21.02.2023	-	-	21.02.2023	21.02.2023	01 day	-	01 day	0
5	M/s Ram Brick Field Bhagwanpur, Chandanpur, Manglore Road, Landhora, Roorkee, Haridwar	23.01.2023	25.01.2023	02.02.2023	04.02.2023	13.02.2023	21 days	36 days	15 Days	0
6	M/s Roorkee Brick Field Vill-Rahmatpur, Belda, Piran Kaliyar, Roorkee	20.02.2023	-	-	20.02.2023	21.02.2023	01 days	-	01 Days	0

7	M/s Chaudhary Brick Field Khasra no-547(Old Name- Star Brick Field ) Vill-Bedupur Piran Kaliyar, Roorkee, Haridwar	02.03.2023	02.03.2023	02.03.2023	02.03.2023	06.03.2023	06.03.2023	04 days	-	04 days	0
8	M/s Krishna Brick Supply Vill- Nagla Emarti, Post- Milapnagar, Teh-Roorkee, Distt-Haridwar	15.02.2023	-	-	-	09.02.2023	18.02.2023	03 days	-	03 days	0
9	M/s Taj Brick Field, khasra no-365,366 Vill-Bukkanpur, Post-Landhora, Mundlana Road, Roorkee, Haridwar	25.01.2023	-	-	-	09.02.2023	13.02.2023	18 Days	-	18 Days	0
10	M/s Quality Brick udyog Vill-Jaunpur, Jhanjhedi, Gadharona Road, Roorkee, Haridwar	20.02.2023	-	-	-	20.02.2023	20.02.2023	01 day	-	01 day	0
11	M/s Shama Brick Supply Behind Kali Mandir, Manglore Road, Landhora,Roorkee ,Distt- Haridwar	24.01.2023	-	-	-	30.01.2023	31.01.2023	07 Days	-	07 Days	0
12	M/s Jagdish prasad prajapati, Khasra no-26, vill- Basedi khaddar,Laksar, Distt- Haridwar	08.02.2023	-	-	-	13.02.2023	23.02.2023	15 Days	-	15 Days	0
13	M/s New Jain Brick Field Bhagwanpur, Chandanpur, Roorkee, Haridwar	28.01.2023	-	-	-	09.02.2023	18.02.2023	21 days	-	21 days	0
14	M/s Star brick filed (Shama Brick Field) ,khasra no-06, khata no-270 salarpur, Gadharona Road,, Distt- Haridwar.	28.01.2023	13.02.2023	17.02.2023	17.02.2023	17.02.2023	21.02.2023	24 Days	04 Days	20 Days	0

15	M/s Gagan Sabri Brick, Company, Khasra No- 187, Akbarpur, Dadki, Distt- Haridwar	16.02.2023	-	-	17.02.2023	21.02.2023	05 Days	-	05 Days	0
16	M/s Ansh Brick Field Vill- Dhander, Bijholi, Teh- Roorkee, Distt- Haridwar	17.02.2023	-	-	18.02.2023	18.02.2023	01 Day	-	01 Day	0
17	M/s Doab Bhatta Company Vill-Bhagwanpur, Chandanpur, Landhora, Distt- Haridwar	23.02.2023	-	-	23.02.2023	23.02.2023	01 day	-	01 day	0
18	M/s New Gagan Brick Company Railway Road, Landhora, Distt- Haridwar	27.01.2023	-	-	16.02.2023	16.02.2023	20 days	-	20 days	0
19	M/s Naaz Brick Field Nagla Imarti, Manglore Road, Vill- Peerpura, Roorkee, Distt- Haridwar	16.02.2023	-	-	17.02.2023	21.02.2023	05 Days	-	05 Days	0
20	M/s Jagdish Brick Field 83M Vill-Lahboli, Post- Manglore, Roorkee, Distt- Haridwar	20.01.2023	25.01.2023	25.01.2023	27.01.2023	31.01.2023	11 days	-	11 days	0
21	M/s Rajendra Kumar Brick Field, Khata no-153 Vill-Sadola, Majra, Lahboli, Teh- Roorkee, Distt- Haridwar	23.01.2023	-	-	28.01.2023	31.01.2023	08 days	0	08 days	0
22	M/s ABF Ahmad Brick Field, Vill-Kumradi, Post- Manglore, Roorkee, Haridwar	30.01.2023	-	-	28.01.2023	06.02.2023	07 Days	-	07 Days	0
23	M/s Avon Brick Field, Khasra no-64,65,218,219 Vill-Sadaula, Maglore, Roorkee, Distt- Haridwar	23.02.2023	-	-	23.02.2023	23.02.2023	01 Day	-	01 Day	0

24	M/s Ahad Trader Brick Field Khasra no-36 Vill-Akbarpur, Dadki, Tikola khurd, Distt-Haridwar	23.01.2023	-	-	31.01.2023	01.02.2023	09 Days	-	09 Days	0
25	M/s Lohan Brick Field Vill-Libberheri, Distt-Haridwar	25.01.2023	-	-	28.01.2023	31.01.2023	03 Days	-	03 Days	0
26	M/s Viyaan brick field (Welcome Brick Supply) Khasra no-83, tikola khurd Tanda Bhanera, Akbarpur, Manglore, Distt-Haridwar	17.02.2023	-	-	19.02.2023	20.02.2023	03 days	-	03 days	0
27	M/s Gagan Brick Field Kh No- 540, Vill-Bhagtanpur, Abidpur Urf Ikhar, bahadarapur Jatt Road, District Haridwar	24.02.2023	-	-	25.02.2023	25.02.2023	01 days	-	01 days	0
28	M/s Suhel Bhatta, Bijholi Road, Nagla Emarti, Post- Manglore, Teh- Roorkee, Distt- Haridwar	03.02.2023	-	-	18.02.2023	18.02.2023	15 days	-	15 Days	0
29	M/s Anchal Brick Field, Khasra no-132, Vill & Post-Bijholi, Tehsil- Roorkee, Distt-Haridwar	22.02.2023	-	-	22.02.2023	22.02.2023	01 day	-	01 day	0
30	M/s TR Surendra Kumar Bhatta ( Tulsı Bhatta), Khasra No-193, 194, Laksar, Landhora Road, Landhora Roorkee, Haridwar	16.02.2023	-	-	18.02.2023	18.02.2023	02 Days	-	02 day	0
31	M/s Rana Brick Field (Aman Brick Field) bajuheri, Kaliyar, Post- Kaliyar, Tehsil- Roorkee, Distt- Haridwar	23.01.2023	25.01.2023	08.02.2023	17.02.2023	20.02.2023	28 days	14 days	14 Days	0

32	M/S Shri Balaji brick Field ,Khata no-00354 Village- kagwali, Mnglore	18.02.2023	-	-	17.02.2023	20.02.2023	02 days	-	02 days	0
33	M/s Sai Brick Field Bijholi, Distt- Haridwar	20.02.2023			20.02.2023	20.02.2023	01 day	-	01 day	0
34	M/s Golden Brick Company 169, B Bhagtowali, Saharanpur Road, Jhabreda	20.02.2023	-	-	21.02.2023	21.02.2023	01 days	-	01 days	0
35	M/s Jai Bhagwati Brick Field, Khasra no-545, Manglore road, Jhabreda, Tehsil- Roorkee, Haridwar	15.02.2023	18.02.2023	20.02.2023	20.02.2023	20.02.2023	05 days	02 days	03 days	0
36	M/s Himalaya Bricks Field Vill-Tikola Kalan, Tehsil- Roorkee, Haridwar	20.02.2023	-	-	21.02.2023	21.02.2023	01 Days	-	01 Days	0
37	M/s Aman Ent Udyog, Manglore Road, Bhagwanpur, Chandanpur, Landhora	18.02.2023			19.02.2023	20.02.2023	02 Days		02 Days	0
38	M/s U.K. Brick Company Vill- Nagla Emarti, Bijholi Road, Post- Milapnagar, Teh- Roorkee, Distt- Haridwar	19.02.2023	-	-	20.02.2023	20.02.2023	01 days	-	1 days	0
39	M/s Shri Ram Ent Udhog Vill-Rahmatpur, Belda, Piran Kaliyar, Roorkee, Haridwar	21.02.2023	-	-	21.02.2023	21.02.2023	01 day	-	01 day	0

40	M/s Saini Brick Field Gumawala Majri, Piran Kaliyar, Roorkee, Haridwar	20.02.2023	-	-	20.02.2023	20.02.2023	01 day	-	01 day	0
41	M/s Shri ram brick Field (Uttarakhand Brick Field)khasra no140, laksar ropad ,Nagla Imarti, Post- Milapnagar, Tehsil- Roorkee, Haridwar	21.02.2023	-	-	21.02.2023	21.02.2023	01 day	-	01 day	0
42	M/s Sadashiv Bricks (Anil Ent Udyog) 126 M, landoura Laksar Road,Haridwar	22.02.2023	-	-	23.02.2023	23.02.2023	01 days	-	1 days	0
43	M/s M M Brick Field (Kamal Brick Field) Tanda Bhanehra, Maglore,Haridwar	23.02.2023	-	-	23.02.2023	23.02.2023	01 day	-	01 day	0
44	M/s Golden Brick Company Tanda Bhaneda, Akbarpur, Landhora Distt-Haridwar,	24.02.2023	-	-	25.02.2023	25.02.2023	01 Days	-	01 Days	0
45	M/s Rana Brick Field, Bhagwanpur, Chandanpur , Roorkee, Distt- Haridwar	23.02.2023	-	-	23.02.2023	23.02.2023	01 day	-	01 day	0
46	M/s Gagan Janta Brick Udyog, Khasra No- 158,159/2, Laksar Road, Landhora Distt-Haridwar	18.02.2023	-	-	19.02.2023	20.02.2023	02 Days	-	02 Days	0
47	M/s Buland Brick Field Railway Line Road, Landhora, Vill- Jabardastpur, Distt- Haridwar	20.02.2023	-	-	20.02.2023	20.02.2023	01 day	-	01 day	0

48	M/s Om Brick Field, khasra no 550 Vill-Tikola Kalan, Tehsil-Roorkee, Distt-Haridwar	16.02.2023	-	-	19.02.2023	20.02.2023	04 Days	-	04 Days	0
49	M/s Shri Krishna Brick Field, Khasra no-559 k and Khata no-00264, Vill & Post-Tikola Kalan, Manglore, Roorkee, Distt-Haridwar	18.02.2023			19.02.2023	20.02.2023	02 Days	-	02 Days	0
50	M/s Chaudhary Briks Field ( Gayatri Brick Field) ,Khasra No-01,near juice corner, Jatoli Road Sheetalpur Jhabrera, Roorkee,Distt-Haridwar	18.02.2023			19.02.2023	20.02.2023	02 Days	-	02 Days	0
51	M/s Paras Brick Field Tikola Kalan, Gurukul Kalan Road, Distt-Haridwar	21.02.2023	-	-	21.02.2023	21.02.2023	01 day	-	01 day	0
52	M/s Gauri Bricks Field Vill-Nagla Amaad, Post-Manglore, Roorkee	17.02.2023	-	-	19.02.2023	20.02.2023	03 Days	-	03 Days	0
53	M/s Taj Brick field ,Bahadarpur Jatt, Pathri Road ,Ambuwala, Tehsil-Haridwar	24.02.2023	-	-	25.02.2023	25.02.2023	01 Day	-	01 day	0
54	M/s Heera Chand brick Field (Heera Brick Supply) Jainpur Jhanjhedi, Post-Landhora, Tehsil-Roorkee, Haridwar	21.02.2023	-	-	21.02.2023	21.02.2023	01 day	-	01 day	0
55	M/s Izhar Brick Field Dhandera Road, Bijholi,Distt-Haridwar	21.02.2023	-	-	21.02.2023	21.02.2023	01 day	-	01 day	0

56	M/s Maa Laxmi brick supply, Bhagwanpur Chandanpur, Landhora ,Distt-Haridwar	17.02.2023			17.02.2023	20.02.2023	03 days	-	03 days	0
57	M/s Maha lakshmi Ent Udyog Field) (Gauri Brick Field) Bhagwanpur, Chandanpur, landhora, roorkee ,Distt- Haridwar	17.02.2023			19.02.2023	20.02.2023	03 days	-	03 days	0



मुख्यालय  
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड

"गौरा देवी पर्यावरण भवन"

46बी, आई.टी. पार्क, सहस्त्रधारा रोड़, देहरादून (उत्तराखण्ड)

E-Mail:- msukpcb@yahoo.com



यूकेपीसीबी / एच.ओ. / सा0-183-634 / 2023 / 1719

दिनांक 23/03.2023

सेवा में,

क्षेत्रीय अधिकारी  
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड  
सिंचाई परिकल्प भवन परिसर  
रूड़की।

विषय:- मा0 एन0जी0टी0 में योजित मूल आवेदन सं0-783/2022 अजय कुमार बनाम उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड एवं अन्य में पारित आदेश के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक मा0 एन0जी0टी0 द्वारा पारित आदेश दिनांक 12.01.2023 का सन्दर्भ ग्रहण करने का कष्ट करें। मा0 एन0जी0टी0 द्वारा अन्य निर्देशों के साथ-साथ निर्देशित किया गया कि :-

"11. For past violations, State PCB shall take steps for assessment of compensation in accordance with law within further two months."

उपरोक्त निर्देशों के अनुपालन में आपको निर्देशित किया जाता है कि ईट भट्टों में पूर्व के उल्लंघन की गणना सहित क्षतिपूर्ति आरोपित किये जाने के सम्बन्ध में आख्या अविलम्ब इस कार्यालय को प्रेषित करने का कष्ट करें ताकि प्रकरण पर अग्रेतर कार्यवाही की जा सके।

भवदीय,

(एस0 के0 पटनायक)

सदस्य सचिव।

04/03/23

दिनांक 27.01.2023 को सदस्य सचिव महोदय की अध्यक्षता में ईट भट्टा उद्योग के प्रतिनिधियों के साथ आयोजित बैठक की उपस्थिति।

क्र. सं.	नाम एवं पदनाम	विभाग/प्रतिष्ठान का नाम	मो०नं०	हस्ताक्षर
1	एस० के० पटनायक सदस्य सचिव।	उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, देहरादून		
2	पी० के० जोशी पर्यावरण अभियंता	उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, देहरादून	9412085472	श्री
3	डा० अंकुर कंसल पर्यावरण अभियंता	उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, देहरादून		
4	एस० पी० सिंह पर्यावरण अभियंता	उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, देहरादून	7413084871	श्री
5	विजय राई	हिमालय प्रिन्टिंग	975890043	विजय
6	सहस्री पतिट्टे	पालम भट्टा	985799876	सहस्री
7	उमिता कुमार	सर्गम भट्टा	8650202073	उमिता कुमार
8	Nitin chandray	OM Books field	9897960994	Nitin
9	उमिता	साई	9548004604	
10	सुशील कुमार	समता	9947693708	श्री
11	मनोप मनी	समता	9997369000	
12	Hemant	Tulsi	924861451	
13	प्रादिप मली सेराइट	गगन जुगता विपुल उद्योग	9837014186	
14				
15				